



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)(Suo Moto)/3/2023	XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi
2	Cont.Cas(C)(Suo Moto)/4/2024	IN RE - X Versus PRABHAT SAIKIA	MR. T J MAHANTA (SC, GHC)	MR. D DAS SR. ADV MR W R MEDHI MR P TALUKDAR
3	I.A.(Civil)/94/2025 in WA/15740/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ACHYUTANANDA BARKAKATI	MR H K DAS MR N K SARMA	
	WITH WA/15740/2024 (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus ACHYUTANANDA BARKAKATI	MR H K DAS	
4	I.A.(Civil)/95/2025 in WA/15665/2024	BASANTI CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS	MR C MAZUMDAR MR G U AHMED MR. R ISLAM MR N SARMA MS S. MEHJABIN	DY.S.G.I.
	WITH WA/15665/2024 (Filing Number)	BASANTI CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS	MR G U AHMED	
5	I.A.(Civil)/104/2025 in WA/49/2025	KUMAR CHETRI Versus THE UNION OF INDIA AND 4 ORS	MR. B CHETRI MS. D J BORAH DOLI BORA	DY.S.G.I.
	WITH WA/49/2025 (Filing Number)	KUMAR CHETRI Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	
6	I.A.(Civil)/117/2025 in WA/14343/2024	THE UNION OF INDIA AND 2 ORS Versus PAWAN KUMAR TIWARI	MR. B DEKA MS N T MANPOONG	

	WITH WA/14343/2024 (Filing Number)	UNION OF INDIANA AND 2 ORS Versus PAWAN KUMARA TIWARI	NANG TIWETA MANPOONG	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
7	WA/422/2024	THE STATE OF ASSAM Versus SHRI DIPANKAR KALITA	DIPANKAR NATH SR. GA ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C
8	WP(C)/6288/2024	AMITA BHUWALKA Versus UNION OF INDIA AND 4 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
9	WP(C)/6594/2024 FIXED	ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
10	WA/4/2025 CAVT. NO.11152/024,	INDIAN OIL CORPORATION LTD AND 3 ORS Versus KAUSHIK BORA AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	N GAUTAM DY.S.G.I. FOR CAVEATOR
11	WA/10/2025	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ORS	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, P H E
12	WA/11/2025	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
13	WA/12/2025	JYOTISH DAS Versus THE STATE OF ASSAM AND 2 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM
14	WA/13/2025	SURENDRA NATH DIHINGIA Versus THE STATE OF ASSAM AND 7 ORS	MR. B PURKAYASTHA MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
15	WA/17/2025 B/O	DR. ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR D SARMA MS. S NAZNEEN	SC, HIGHER EDU
16	WP(C)/209/2025	UNION OF INDIA AND 3 ORS. Versus NO. 4360691Y EX-NK RAMENDRA LASKAR	MR. R K D CHOUDHURY	
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
17	PIL/39/2024 FIXED	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM
18	PIL/72/2024 FIXED	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	SC, P AND R.D. GA, ASSAM SC, APDCL DY.S.G.I.
19	WA/179/2024 FIXED	DIDAR MIRDHA Versus THE UNION OF INDIA AND 9 ORS.	MR. S K TALUKDAR MS. S T BOKTH MR. P KAKATI MS. B. BANIA	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE

20	WA/327/2024	JYOTI DOLEY(PATIR) AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM MR. N N B CHOUDHURY(R-7,8,9) MS. K DEY(R-7,8,9) MR. D SUTRADHAR (R-7,8,9)
21	WA/354/2024 CAVT. NO.10012/024, FIXED	M/S FRIEND ENTERPRISE AND ANR Versus M/S CONSULTING ENGINEER (NG) AND 8 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	DR. J. D. KHAUND (R-9) MRS. A GAYAN (R-8) MR R SINGHA MS P RABHA(R-8) MS M BARMAN(R-8) M NARZARY(R-9) SC, A.H and V. DEPT. FOR CAVEATOR
	WITH WA/14592/2024 (Filing Number)	THE STATE OF ASSAM AND 3 ORS Versus M/S CONSULTING ENGINEER (NG) AND 4 ORS	MITHUMONI KATAKY	
	WITH I.A.(Civil)/3912/2024	THE STATE OF ASSAM AND 3 ORS Versus M/S CONSULTING ENGINEER (NG) AND 4 ORS	M KATAKY	MR R SINGHA FOR CAVEATOR
23	WA/363/2024 FIXED	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR B SHARMA MR S SHARMA	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH MR H GUPTA FOR CAVEATOR SC, I O C
24	WP(C)/2226/2024	HAM -AK RURAL DEVELOPMENT FOUNDATION Versus NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS	MR. A C BURAGOHAIN M BURAGOHAIN MS. H BORAH MS. S NATH	MRS. A GAYAN DY.S.G.I.
25	WP(C)/3873/2024 FIXED	DIBAKAR BASFORE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	GA, ASSAM MR. P S BHATTACHARYYA(CGC) (r-7) MR H K DAS (R-3,6) MR H K DAS (R-3,6) MR N K SARMA(R-3,6) MR N K SARMA(R-3,6) DY.S.G.I.
26	WP(C)/7081/2024 FIXED	M/S ALSTHOM INDUSTRIES LTD. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS.	DR. A SARAF MR. S R GOGOI MS B DUTTA MR. C SARMAH	SC, APDCL SC, AEGCL
27	WP(C)/7082/2024 FIXED	DALMIA CEMENT (NORTH EAST) LTD., Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	DR. A SARAF MR. S R GOGOI MS B DUTTA	SC, APDCL SC, AEGCL
28	WP(C)/7083/2024 FIXED	DALMIA CEMENT (NORTH EAST) LIMITED Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS.	DR. A SARAF MR. S R GOGOI MS B DUTTA	SC, APDCL SC, AEGCL

HEARING

29	WP(C)/2798/2019	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.)) MR. A K BHUYAN (R-1) MS. B BHUYAN(R-1) MR. D SAIKIA, ADVOCATE GENERAL MS. N CHOUDHURY MS B BORA(R-1) MR A SHARMA(R-1) MR A TALUKDAR(R-1) MR J DAS(R-1) SC, IWT
30	WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
31	WA/20/2022	M/S SURAKSHA STEEL CO. Versus THE STATE OF ASSAM AND 6 ORS. A	DR B P TODI MR A NATH DR ANKIT TODI	SC, TAXES
	WITH WA/4/2022	M/S SRI KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS. E	DR B P TODI MR A NATH DR ANKIT TODI	MR B GOGOI SC, TAXES
33	WP(C)/7111/2023	THE UNION OF INDIA AND 3 ORS. Versus CHANCHAL NAG	MR. K GOGOI	DR G J SHARMA DR. J L SARKAR
34	WP(C)/4110/2024	EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS Versus PRAKASH SARMA AND ANR	A NEOG	MR H K DAS (r-1) MR. C K S BARUAH(CG) MR N K SARMA(r-1)

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025

15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



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[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/716/2024 FIXED	SUDHANG KUMAR BRAHMA Versus AKASH DEEP, IAS AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	MS. R B BORA SC, BTC
2	Cont.Cas(C)/718/2024 FIXED	SUDHANG KUMAR BRAHMA Versus AKASH DEEP, IAS AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	
3	Cont.Cas(C)/719/2024 FIXED	SUDHANG KUMAR BRAHMA Versus AKASH DEEP, IAS AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	MS. R B BORA SC, BTC
4	Cont.Cas(C)/724/2024 FIXED	ANSUMWI NARZARY Versus AKASH DEEP, IAS AND ANR	MR H P GUWALA MR. A BORO	MS. R B BORA SC, BTC
5	Cont.Cas(C)/15/2025	NIMAI CHANDRA DAS AND ANR Versus BIDYUT BIKASH BHAGAWATI AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI	
6	WP(C)/17/2025 FIXED	M/S RCN CONSTRUCTION CO. PVT. LIMITED Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	SC, AG (A AND E) SC, PWD SC, FINANCE DEPTT.
7	WP(C)/83/2025 FIXED	M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/126/2025 in WP(C)/83/2025	M/S DHUBRI DISABLED MEN JHOGRA DOHAR AND SOULMARI BEEL FISHERY DEVELOPMENT COOPERATIVE SOCIETY LTD Versus M/S GANGADHAR FISHERY COOP SOCIETY LTD AND ORS	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	SC, AFDC
8	WP(C)/133/2025	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, FISHERY
9	WP(C)/203/2025	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	DY.S.G.I.

10	WP(C)/211/2025	RAHUL BRAHMA BORDHAN Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. B GOGOI MR. A SARMAH	GA, ASSAM SC, BTC SC, FISHERY
11	WP(C)/213/2025	ABINASH BALMIKI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
12	WP(C)/214/2025	DIBAKAR THAKURIA Versus THE UNION OF INDIA AND 8 ORS	MR. T DEURI MR. M MAHANTA MS A DAS	DY.S.G.I.
13	WP(C)/224/2025	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
14	WP(C)/231/2025	BENU LAL BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE SC, FINANCE
15	WP(C)/239/2025	MANOJ KR. MAZUMDAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
16	WP(C)/240/2025	RAJIB DUTTA Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
17	WP(C)/243/2025	NIPEN DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
18	WP(C)/254/2025	M/S ENGINEERS GUILD Versus THE UNION OF INDIA AND 6 ORS	MR. A BISWAS MR R KALITA MR P K BASU	DY.S.G.I. SC, PWD
19	WP(C)/257/2025	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	SC, AFDC
20	WP(C)/264/2025	SUMESWAR DAS Versus THE UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
21	WP(C)/266/2025	ROBIN DAS Versus THE UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
22	WP(C)/271/2025	SAURAV KALITA Versus THE UNION OF INDIA AND 4 ORS	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	DY.S.G.I.
<u>ADMISSION</u>				
23	WP(C)/1680/2017 B/O	KANDARPA BARUAH Versus THE STATE OF ASSAM and 5 ORS.		GA, ASSAM MS. M D BORA, SC TRANSPORT DEPARTMENT MR. J ROY (SC, ASTC) SC, FINANCE SC, A S T C
WITH				
24	WP(C)/1695/2017	ATIKUL HAQUE Versus THE STATE OF ASSAM and 4 ORS.	MR T H HAZARIKA MR. S U AHMED MR. B SARMA MR M CHETIA MR A HAWARI MR.B SINHA MR A RASHID MR.A K DAS MR. K ISLAM D ROY	GA, ASSAM MS. M D BORA, SC TRANSPORT DEPARTMENT SC, FINANCE SC, A S T C
WITH				
25	WP(C)/2033/2017	MAHIRUL ISLAM Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM MS. M D BORA, SC TRANSPORT DEPARTMENT SC, FINANCE SC, A S T C

26	WITH WP(C)/2049/2017	ATIKUL HAQUE Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR T H HAZARIKA MR. S U AHMED MR. B SARMA MR M CHETIA MR A HAWARI MR.B SINHA MR A RASHID MR.A K DAS MR. K ISLAM MR.M J GOGOI D ROY	GA, ASSAM MS. M D BORA, SC, TRANSPORT DEPARTMENT SC, A S T C SC, FINANCE
27	WITH WP(C)/2052/2017	DHANANJOY TALUKDAR Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM MS. M D BORA, SC, STRANSPORT DEPARTMENT SC, FINANCE SC, A S T C
28	WITH WP(C)/2103/2017	AFJAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM MS. M D BORAH, SC, TRANSPORT DEPARTMENT SC, FINANCE SC, A S T C
29	WITH WP(C)/2196/2017	SIBA DAIMARY Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR. S U AHMED MR. B SARMA MR.B SINHA MR.A K DAS MR.M J GOGOI	GA, ASSAM MS. M D BORAH, SC, TRANSPORT DEPARTMENT MS.U BARUAH(SC, ASTC) SC, FINANCE
30	WITH WP(C)/2197/2017	MILAN DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MR. N ALAM MR T H HAZARIKA MR. S U AHMED MR. B SARMA MR M CHETIA MR.B SINHA MR A RASHID MR.A K DAS MR. K ISLAM MR.M J GOGOI	GA, ASSAM MS. M D BORAH, SC, TRANSPORT DEPARTMENT MS.U BARUAH(SC, ASTC.) SC, FINANCE
31	WP(C)/1910/2017 FIXED	RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC
32	WITH WP(C)/1923/2017	MANIN BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY(SC, ASTC)
	WITH I.A.(Civil)/2789/2018 in WP(C)/1923/2017	SRI MANIN BORO, Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	MR R M DAS, SC, ASTC SC, A S T C
33	WP(C)/1861/2023 FIXED	ELIAS ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
34	WP(C)/2647/2023 FIXED	PRAKASH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. J SARMAH	GA, ASSAM SC, FOREST
35	WP(C)/3826/2023 FIXED	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

36	WP(C)/3848/2023 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
37	WP(C)/3849/2023 FIXED, WITH OFFICE NOTE	YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
38	WP(C)/3850/2023 FIXED	M/S SREE KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
39	WP(C)/3852/2023 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
40	WP(C)/3853/2023 FIXED	M/S YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
41	WP(C)/6442/2023 FIXED	CHANDRESWAR BHARATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA	SC, FOREST
42	WP(C)/319/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
	WITH			
43	WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
44	WP(C)/2662/2024 FIXED	ABDUL KHALEQUE AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, GMC
45	WP(C)/3870/2024 FIXED	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM DY.S.G.I. SC, REVENUE
46	WP(C)/3931/2024 FIXED	CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM MR. A K DUTTA(R-6) DY.S.G.I. SC, BTC SC, REVENUE
47	WP(C)/4346/2024 B/O	JOY KUMAR HAZAM AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM
48	WP(C)/4627/2024 FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. K P PATHAK (R-7) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
49	WP(C)/5083/2024	ABDUL HALIM SK Versus THE STATE OF ASSAM AND 2 ORS	MS. A HUSSAIN MR R ISLAM S PAUL	GA, ASSAM
50	WP(C)/6549/2024 FIXED	M/S 3479/ N N SINGH SECURITY AGENCY Versus THE FOOD CORPORATION OF INDIA AND 7 ORS	MR. S BANIK MR. A R TAHBILDAR	SC, F C I
51	WP(C)/6846/2024 FIXED	M/S BLB MERCANTILE AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	MR H GUPTA DY.S.G.I.
		ORDERS		
52	Cont.Cas(C)/708/2022 FIXED	NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)

53	WP(C)/4625/2023	JAKIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	SC, P AND R.D.
54	WP(C)/7146/2023	NIKUNJA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	GA, ASSAM SC, IRRIGATION
55	Cont.Cas(C)/323/2024 FIXED	MRINAL DAS Versus JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	MR S DUTTA (R-1,2 & 3)
56	Cont.Cas(C)/506/2024 FIXED	PABAN HAZARIKA Versus PRASANTA BORKAKATI	MR. J SARMAH	MR. P SARMA
57	I.A.(Civil)/3915/2024 IN WP(C)/3728/2017 (D/O) in WP(C)/3728/2017 WITH MC/86/2024	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS.	MR. A M BARBHUIYA S. M. ZINNA	SC, WATER RESOURCE SC, WATER RESOURCE
58	I.A.(Civil)/3941/2024 FIXED in Cont.Cas(C)/105/2018 WITH Cont.Cas(C)/105/2018	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS. KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO- ORDINATION COMMITTEE AND 10 ORS. Versus M.G.V.K. BHANU AND ORS.	MR. A M BARBHUIYA S. M. ZINNA MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	SC, WATER RESOURCE SC, WATER RESOURCE MR B GOGOI
59	WP(C)/5063/2024 FIXED	KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO- ORDINATION COMMITTEE AND 10 ORS. Versus M.G.V.K. BHANU AND ORS.	MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	MR. D SAIKIA (R-9,12) MR. P S DEKA MS. B BHUYAN MR. R BORPUJARI MR. R BORPUJARI MR. S R RABHA(R-12) MR. K KONWAR (R-8) MR. B GOGOI(R-11) MS. N BORAH (R-8) MS. N CHOUDHURY MR B DEURI MR. S DUTTA(R-9) MR. M BORAH MR S DUTTA (R-8) MR. A KHOUND MR. R K MUSHAHARY(R-12) MR. B GOSWAMI MR A CHALIHA (R-11) MS. Y S PHOM
59	WP(C)/5063/2024 FIXED	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	D DAS D GUPTA MR. M R BHARALI	GA, ASSAM MR. DILIP DEY MS T NANDI DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC
60	WITH WP(C)/5065/2024	CACHAR PAPER MILL OFFICER AND SUPERVISORS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS D GUPTA MR. M R BHARALI	GA, ASSAM MR. DILIP DEY MS T NANDI DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, PF SC, AIDC

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/1/2025 FIXED	SALEHUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR UNUSH KHAN MR S DAS	GA, ASSAM
2	WP(C)/212/2025	SABURUDDIN ALI @ MD. SABUR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
3	WP(C)/217/2025	MD. NURUL ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/219/2025	FATEMA BIBI @ FATEMA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
5	WP(C)/236/2025	NUR ISLAM PARAMANIK @ NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A S CHOUDHURY MR A.K. MOLLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/247/2025	MD. AZIZUL HOQUE @ AZIZUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. T AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/252/2025	PAHAR ALI @ MD. LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/255/2025	HAJERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MD A RAHMAN MS. A KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/259/2025	MOYNAL HOQUE @ MOYNAL SK Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

10	WP(C)/265/2025	KADBHANU BEGUM @ KADBHASU BEGUM @ KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/267/2025	MALEKA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/268/2025	SAILEN BHOWAL @ SAILENDRA BHOWAL Versus THE UNION OF INDIA AND 4 ORS	MR A U AHMED MS. H SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/269/2025	SAHERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ADMISSION				
14	WP(C)/2757/2017 FIXED, WITH LCR	KISHOR BARMAN Versus THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/4057/2018 FIXED, WITH LCR	RAMESH BISWAS AND 3 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. K K DEY MS. N DEY MR V K BAROOAH SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
16	WP(C)/7018/2018 FIXED, WITH LCR	MOHIBUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/7037/2018 FIXED, WITH LCR	REJAK ALI @ RAJAK ALI Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/7042/2018 FIXED, WITH LCR	AYNAL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MR. M ALI MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/7052/2018 FIXED, WITH LCR	ABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/7289/2018 FIXED, WITH LCR	HAMIDA BEGUM @ HAMIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/1041/2021 FIXED, WITH LCR	ABDUL BAREK Versus THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/1090/2021 FIXED, WITH LCR	JABEDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD Q A AKHTAR MRS. S GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WA/414/2024 FIXED	NEELAM SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA	GA, ASSAM SC, APSC

24	WP(C)/6211/2024 WITH LCR	FALU MIA @ FALU MIAH Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/6555/2024 WITH LCR	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3807/2024 in WP(C)/6555/2024	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/6795/2024 FIXED, WITH LCR	JEHAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MD H R AHMED M BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
27	WP(C)/6797/2024 FIXED, WITH LCR	DILJAN BIBI @ DIPJAN BIBI @ MUSTT DILJAN BEGUM Versus THE UNION OF INDIA AND 5 ORS. .	MR. A S CHOUDHURY MR A MOTALIB MR S HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
28	WP(C)/6832/2024 FIXED, WITH LCR	ABBAS ALI @ ABBAS ALI MANDAL Versus THE UNION OF INDIA AND 6 ORS.	MD I H LASKAR MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
29	WP(C)/6843/2024 FIXED, WITH LCR	HAMIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/6848/2024 FIXED	MD. AMAR ALI @ AMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/6889/2024 FIXED, WITH LCR	MAZITAN NESSA @ MAZIDAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/6905/2024 FIXED, WITH LCR	SARBESH ALI @ SARBESH ALI MOLLAH Versus THE UNION OF INDIA AND 6 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/6909/2024 FIXED, WITH LCR	MALEKA KHATUN @ MALEKA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
34	WP(C)/6939/2024 FIXED	HOSNEARA BEGUM @ HOSSENA KHATUN Versus THE UNION OF INDIA AND 9 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/6947/2024 FIXED, WITH LCR	HASNA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR H A AHMED ANACLATAS AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
36	WP(C)/6951/2024 FIXED	ABDUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

37	WP(C)/6952/2024 FIXED	MD. MOTIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN S AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WP(C)/6959/2024 FIXED	MANOWARA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR. A.H. MONDAL MR S ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
39	WA/5/2025 B/O	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM G. GOSWAMI MR H K NATH MR J BORAH SC, WPT AND BC FOR CAVEATOR
40	WITH WA/388/2022	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC

ORDERS

41	Review.Pet./62/2021 IN WP(C)/3666/2020 (D/O)	BAHARJAN NESSA @ RUP VANU Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
42	Review.Pet./97/2021 IN WP(C)/2833/2019 (D/O), WITH LCR	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	Review.Pet./75/2023 IN WP(C)/5697/2019 (D/O)	BANESA KHATOON (BEGUM) Versus THE UNION OF INDIA AND 6 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
44	I.A.(Civil)/4006/2024 FIXED in WA/15238/2024 WITH WA/15238/2024 (Filing Number)	RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS S.S.BORA MR. S D PURKAYASTHA	GA, ASSAM
45	I.A.(Civil)/4054/2024 FIXED in WP(C)/7059/2024 WITH WP(C)/7059/2024	BASATAN NESSA @ BASATON NESSA Versus THE UNION OF INDIA AND 6 ORS BASATAN NESSA @ BASATON NESSA Versus UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

HEARING

46	WA/350/2023 CAVT. NO.09442/023, FIXED, WITH OFFICE NOTE WITH I.A.(Civil)/2784/2023 in WA/350/2023	BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS. BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MS S SHARMA MR. D DAS SR. ADV MS S SHARMA	MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR
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47 **WITH**
[WA/349/2023](#)

CAVT. NO. 09432/023,

KABITA DAS
Versus
UNION OF INDIA AND 4 ORS.

MR. D DAS SR. ADV
R SARMAH
MR. K MOHAMMED
MS S SHARMA

MR. S S ROY
DY.S.G.I.
FOR CAVEATOR
SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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10:30 AM to 1:00 PM

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[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./123/2025 WITH OFFICE NOTE	MD NUR HOSSAIN Versus THE STATE OF ASSAM AND ANR	MR S DAS MR. B CHOWDHURY	PP, ASSAM
<u>MOTION</u>				
2	AB/80/2025 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B ISLAM MR. O ANSARY	PP, ASSAM
3	WITH AB/3330/2024	MOBARAK HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./21/2025 FIXED	NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM	MR A ALI	PP, ASSAM
5	Bail Appln./50/2025 FIXED	KESHAB CHUTIA Versus THE STATE OF ASAAM	MR. D GOGOI MR ARINDAM BARUAH	PP, ASSAM
<u>BAIL HEARING</u>				
6	AB/3214/2024 FIXED	AKBAR ALI Versus THE STATE OF ASSAM	MR. M AHMED MR. M M ZAMAN	PP, ASSAM
7	AB/3372/2024 FIXED	DUDHMEHER KHATUN @ DUDHNEHER Versus THE STATE OF ASSAM	MR. J AHMED MR A HAQUE MR Z RAHMAN	PP, ASSAM
8	AB/3/2025 FIXED	JUNMONI HAZARIKA Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM

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13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
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17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5180/2024 FIXED	AZIZUR RAHMAN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
2	WP(C)/6894/2024 FIXED	JANGDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC. BTC
3	WP(C)/6993/2024 FIXED	KRISHNA KANTA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
4	WP(C)/7017/2024 FIXED	SULTAN AHMED MAJUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	SC, SEC. EDU.
5	Cont.Cas(C)/11/2025	HARI CHANDRA SAIKIA Versus MAMATA HOJAI, ACS	MR. R PHUKAN	
6	Cont.Cas(C)/13/2025	NIRMAL GOYARI Versus JAGADISH PRASAD BRAHMA AND ANR	MR F U BARBHUIYA MS S DAS	
7	WP(C)/111/2025 FIXED	SUBHEN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOWDHURY SR ADV MR T DAS MR R DAS	SC, SEC. EDU.
8	WP(C)/205/2025	BIJIT PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, FINANCE DEPTT.
9	WP(C)/208/2025	MD. ALI AHMED Versus THE STATE OF ASSAM AND 21 ORS	MR. N HOQUE MR H GUPTA MR. KHAIRUL ISLAM	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, SEBA
10	WP(C)/233/2025	DAMAYANTI DAS Versus THE STATE OF ASSAM AND 12 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
11	WP(C)/246/2025	REENARA KHATUN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	SC, SEC. EDU. SC, FINANCE DEPTT.

12	WP(C)/249/2025	ABDUL BARIK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS R BEGAM	SC, ELEM. EDU SC, FINANCE
13	WP(C)/263/2025	MRIDUL KUMAR LASKAR Versus THE STATE OF ASSAM AND 2 ORS ADMISSION	MS. B HAZARIKA MR D MAHANTA	SC, SEC. EDU.
14	WP(C)/2532/2021 FIXED	NIJARA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU MR. N J GOGOI SC, SSA
15	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
16	WP(C)/5674/2022 FIXED	PADMINI BALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU MR. S K SINHA (R-5) SC, BTC MR. A THAKURIA (R-4)
WITH				
17	WP(C)/4652/2023	SURAJIT ROY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. H BURAGOHAIN	SC, HIGHER EDU MR. S K SINHA (R6) SC, BTC
18	WP(C)/6496/2022 FIXED	MD. OSMAN ALI MIAH Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	GA, ASSAM SC, AG SC, SEC. EDU.
19	WP(C)/794/2023 FIXED	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
20	WP(C)/7141/2023 FIXED	RAM KRISHNA CH. NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)
21	WP(C)/7617/2023 FIXED	ANITA DUTTA ALIAS ANITA KAUNDA Versus THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
22	WP(C)/576/2024 B/O	NOOR ZAMAN KAZI Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-6) MR. R ISLAM (R-6)
23	WP(C)/2776/2024 FIXED	DR. MADHAB SUTRADHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, HIGHER EDU SC, BTC
WITH				
24	WP(C)/3058/2024	DHANASHREE KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU DR. P AGARWAL (R-7) SC, BTC SC, U G C
25	WP(C)/3783/2024 FIXED	ANUP PAUL CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB	SC, ELEM. EDU SC, FINANCE

26	WITH WP(C)/3226/2024	NISHU RANJAN DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB L SANGTAM	SC, ELEM. EDU SC, FINANCE
27	WP(C)/4498/2024 FIXED	MOSHARRAF HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, ELEM. EDU GA, ASSAM SC, SSA
28	WITH WP(C)/4628/2023	ABDUL KARIM MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM
29	WP(C)/5014/2024 B/O	KABITA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
30	WITH WP(C)/2948/2024	BANI KANTA MORAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
31	WITH WP(C)/3091/2024	RAJESH YADAV Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
32	WP(C)/6215/2024 B/O	JIBA KANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
ORDERS				
33	Cont.Cas(C)/553/2017 FIXED	RUP KUMAR RAJKHOWA and 9 ORS. Versus PREETOM SAIKIA and ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH	MR N SARMA MS. K DAS MR. A DEKA
34	Cont.Cas(C)/372/2023 FIXED	AMAR SHEEL AND 2 ORS Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
35	WITH Cont.Cas(C)/370/2023	NIRANJAN BORDOLOI Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
36	WITH Cont.Cas(C)/373/2023	MD. ABUL KALAM Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
37	WITH Cont.Cas(C)/385/2023	SWARNA PRAVA BORDOLOI AND ANR Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
38	I.A.(Civil)/1273/2024 FIXED in WP(C)/3858/2023	THE UNION OF INDIA AND 3 ORS Versus DR KAMAL NARAYAN KALITA	MR. A K DUTTA MR. S SUTRADHAR	MR. R MAZUMDAR

WITH
[WP\(C\)/3858/2023](#)

DR. KAMAL NARAYAN KALITA
Versus
THE UNION OF INDIA AND 5 ORS

MR. R MAZUMDAR
MR P RAI
MR H BEZBARUA
MR. R DEKA
MS T SARMAH

MR. A K DUTTA (r-1,2,3,4
AND 5))
MR. S SUTRADHAR (r-6)
DY.S.G.I.

39 [I.A.\(Civil\)/2843/2024](#)
FIXED
in [WP\(C\)/7200/2023](#)

DR. BIKASH BORTHAKUR
Versus
STATE OF ASSAM AND 3 ORS

MR. C CHOWDHURY
MS M BARMAN
MS J.S. DAS

SC, AGRI. DEPARTMENT

WITH
[WP\(C\)/7200/2023](#)

BIKASH BORTHAKUR
Versus
STATE OF ASSAM AND 3 ORS

MR. C CHOWDHURY
MS P RABHA
MS M BARMAN
MS J.S. DAS

MR. P N GOSWAMI
SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



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[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/148/2024	SANJIB PANDAV Versus THE STATE OF ASSAM		PP, ASSAM
2	Mat.App./2/2025	XXXXXX Versus XXXXXX	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
3	Crl.A./19/2025	SURAJ BARAIK Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	WITH I.A.(Crl.)/48/2025 in Crl.A./19/2025	SURAJ BARAIK Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
ORDERS				
4	CRL.A(J)/89/2023 1 Y 7 M 9 D :WITH LCR 4 FILES. P.B-2.	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	MRS. P B BORDOLOI (AS LEGAL-AID-COUNSEL FOR R-2) PP, ASSAM
5	CRL.A(J)/141/2023 WITH LCR 3 FILES. P.B-2.	SUBAL CHANDRA DAS Versus THE STATE OF ASSAM	MR. M H LASKAR (AMICUS CURIAE)	PP, ASSAM
6	Crl.A./32/2024 WITH LCR 2 FILES.	TARAF ALI @ TARAP ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
	WITH I.A.(Crl.)/102/2024 in Crl.A./32/2024	TARAF ALI @ TARAP ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
	WITH Crl.A./469/2023	SAHIDUL ALI @ ISLAM @ SHAHIDUL ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

	WITH I.A.(CrI.)/1240/2023 in CrI.A./469/2023	SAHIDUL ALI @ ISLAM @ SHAHIDUL ALI Versus THE STATE OF ASSAM AND ANR. XXXXXXX Versus XXXXXXX	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS. S KANUNGOE	PP, ASSAM
8	Mat.App./34/2024 WITH LCR 4 FILES. B/O.	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	
	WITH I.A.(Civil)/2859/2024 in Mat.App./34/2024	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	
9	CRL.A(J)/44/2024 WITH LCR 4 FILES. P.B-2.	SARALA MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
10	I.A.(CrI.)/739/2024 in CrI.A./4738/2024	BICHITRA RUHI DAS Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
	WITH CrI.A./4738/2024 (Filing Number)	BICHITRA RUHI DAS Versus THE STATE OF ASSAM AND ANR B	MR P KATAKI	
11	I.A.(CrI.)/1065/2024 WITH LCR 3 FILES. B/O. in CrI.A./373/2024	MOHAMMAD ALIMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	N NEOG L BANIK MR. S KAUR	PP, ASSAM
	WITH CrI.A./373/2024	MOHAMMAD ALIMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	N NEOG L BANIK MR. S KAUR	PP, ASSAM
12	I.A.(CrI.)/1083/2024 in CRL.A(J)/9911/2024	MACHI CHARAN HERE Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	PP, ASSAM
	WITH CRL.A(J)/9911/2024 (Filing Number)	MACHI CHARAN HERE Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	
	WITH I.A.(CrI.)/9912/2024 (Filing Number)	MACHI CHARAN HERE Versus THE STATE OF ASSAM AND ANR	MS N HASSAN	
13	I.A.(Civil)/2463/2024 in Mat.App./8797/2024	XXXXXXX Versus XXXXXXX	MS. P CHAKRABORTY MS. A DAS	MS P TALUKDAR
	WITH Mat.App./8797/2024 (Filing Number)	XXXXXXX Versus XXXXXX	MS. P CHAKRABORTY	
	WITH I.A.(Civil)/8799/2024 (Filing Number)	XXXXXX Versus XXXXXX	MS. P CHAKRABORTY	
14	I.A.(CrI.)/32/2025 WITH LCR 2 FILES. in CrI.A./127/2024	MD. KHAJUL UDDIN Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MRS R BEGUM	PP, ASSAM
	WITH CrI.A./127/2024	MD. KHAJUL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR A C BORBORA MR P KATAKI MS S BARPUJARI MRS R BEGUM MR. N SAIKIA	PP, ASSAM
15	I.A.(Civil)/107/2025 in Mat.App./15489/2024	XXXXXXXXX Versus XXXXXXXXX	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
	WITH Mat.App./15489/2024 (Filing Number)	XXXXXXXXX Versus XXXXXXXXX	MR. N H MAZARBHUIYAN	

HEARING

16	Mat.App./11/2022 WITH LCR 4 FILES	XXXXXXX Versus XXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	
17	Crl.A./252/2022 WITH LCR 4 FILES. P.B-2. FIXED.	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
18	WITH Crl.A./174/2023 WITH LCR 6 FILES. WITH I.A.(Crl.)/228/2024 in Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM PP, ASSAM
19	Crl.A./254/2023 WITH LCR 4 FILES. P.B-4 VOL. FIXED. WITH I.A.(Crl.)/307/2024 in Crl.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
20	WITH Crl.A./258/2023 WITH I.A.(Crl.)/703/2024 in Crl.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM PP, ASSAM
21	WITH Crl.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
22	WITH Crl.A./295/2023 WITH I.A.(Crl.)/686/2024 in Crl.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR. IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM PP, ASSAM
23	WITH Crl.A./306/2023 WITH I.A.(Crl.)/737/2023 in Crl.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,22nd January 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/448/2017 FIXED	HITENDRA KUMAR DUTTA and 4 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.M K CHOUDHURY MR. B CHOUDHURY, SC, AGRICULTURE DEPTT. MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN	GA, ASSAM SC, APSC MISS. A BARUAH (R5) MS R BARUAH (R5)
2	WP(C)/7573/2018 CAVT. NO.1209/2018	HEMEN CHANDRA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	MR H K DAS MR P NAYAK MR. U PATHAK MR. D J DAS SC, SOIL CONSERVATION DEPTT. FOR CAVEATOR
3	WITH WP(C)/5749/2016	JITEN MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MR.M P SARMA	MR.K N CHOUDHURY(R-4) GA, ASSAM MR.J PATOWARY(R-4) MR.A BARUA(R-4) MS.R KAKATIR-4 MR.A DEKA(R-4)
4	WITH WP(C)/4942/2018	JITEN MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U K NAIR	MR. K N CHOUDHURY (R4) MR. J PATOWARY (R4) MR P NAYAK (SC, SOIL CONSERVATION DEPT.) R- 1&2 MR. D J DAS (R4) SC, FOREST
5	WITH WP(C)/5052/2018 CAVT. NO. 0843/2018	JITEN MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U K NAIR MR. U PATHAK	MR. K N CHOUDHURY (R5) MR. J PATOWARY (R5) MR. R M DEKA SC, FOREST FOR CAVEATOR
6	WP(C)/7697/2018 FIXED	MALAMONI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	GA, ASSAM SC, FINANCE DEPTT.

7	WP(C)/7161/2019 FIXED	JOBATI MARAK Versus THE STATE OF ASSAM AND 2 ORS.	MR D C NATH MR. C SHARMA	GA, ASSAM MR H K DAS (SC, GHC) MR. S S ROY (R-1) MR P NAYAK (SC, FINANCE)
8	WP(C)/4641/2020 FIXED	SUDIP BHATTACHARJEE Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4) SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/676/2024 B/O	SAFILE DAS @ SEFALI DAS AND 3 ORS. Versus GYANENDRA DEV TRIPATHI AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	MR. D SAIKIA (R-1,2) MS. P R MAHANTA(R-1,2) MR. R BORPUJARI(R-1,2)
MOTION				
2	WP(C)/4257/2023	GAUTAM KUMAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY MD E AHMED	GA, ASSAM SC, REVENUE
3	Cont.Cas(C)/581/2024	SRI PRADYUT BARUA AND ANR Versus MR GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	MS G HAZARIKA
4	WP(C)/5608/2024 FIXED	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
	WITH I.A.(Civil)/115/2025 in WP(C)/5608/2024	THE DISTRICT COMMISSIONER, Versus NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION	DIPANKAR NATH	MR. S BORTHAKUR
5	WP(C)/6168/2024 FIXED	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, REVENUE
6	WP(C)/6256/2024 FIXED	SAMSUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MD A HUSSAIN MR. M HOQUE	GA, ASSAM SC, REVENUE SC, PWD
7	WP(C)/6437/2024 FIXED	SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SAIKIA MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
8	WP(C)/6491/2024 FIXED	PEOPLES DEVELOPMENT VOLUNTEER FORUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM

9	WP(C)/6615/2024	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
10	WP(C)/6627/2024	HUKUM SAHU @ HUKUM SING SAHU Versus THE STATE OF ASSAM AND 11 ORS	MR. J SARMAH	GA, ASSAM
11	WP(C)/6928/2024	NGO PARADISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HEALTH
12	WP(C)/6962/2024	KALAPAHAR ASTHA SEWA SAMITTEE AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM
13	WP(C)/6996/2024	DAKSHINA HEMBROM @ DALDHINA HEMBROM Versus THE STATE OF ASSAM AND 7 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE
14	Cont.Cas(C)/9/2025	SHREE BHAIKAV NATH ENTERPRISE Versus PRADEEP KUMAR DWIVEDI, IAS	MR S BORTHAKUR MR. D GOGOI	
15	Cont.Cas(C)/14/2025	RITUMONI HALOI AND 2 ORS Versus SMT. SUJATA GOGOI, ACS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
16	WP(C)/207/2025	DR. BHUPENDRA KAMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	SR. GA, ASSAM
17	WP(C)/216/2025	MOSTAFIZUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. SURAJIT DAS MR. A I ALI	GA, ASSAM DY.S.G.I. SC, NHIDC
18	WP(C)/226/2025	SANTOSH KUMAR JAIN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S P ROY JYOTISH DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, AGRI. DEPARTMENT
19	WP(C)/234/2025	MS. SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR P S DEKA MR. A CHETRY	GA, ASSAM SC, REVENUE
20	WP(C)/237/2025	ABDUL MOZID AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM
21	WP(C)/238/2025	TAHAZ ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM SC, REVENUE
22	WP(C)/241/2025	MD. HUMAYUN KABIR Versus THE STATE OF ASSAM AND 4 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, REVENUE
23	WP(C)/245/2025	SADIK ANWAR AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ I AMIN MR ROBIUL HOQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
24	WP(C)/248/2025	FAJLUL HOQUE Versus THE UNION OF INDIA AND 6 ORS	MR. SURAJIT DAS MR. A I ALI	GA, ASSAM DY.S.G.I. SC, NHIDC
25	WP(C)/250/2025	AMELA BEWA @ AMENA BEWA AND 4 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
26	WP(C)/251/2025	SHUBHA GORH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. N S THAKURIA MS D ANGANA	GA, ASSAM SC, REVENUE
27	WP(C)/253/2025	KRISHNA CHETRY AND 2 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, REVENUE

28	WP(C)/256/2025	JYOTIRINDRA ROYCHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A DEKA	GA, ASSAM SC, REVENUE
29	WP(C)/258/2025	ABDUL LATIF PRODHANI AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MR. RASHIDUL ISLAM MD. MEMON AHMED	GA, ASSAM SC, REVENUE
30	WP(C)/260/2025	RUPANJALI BORUAH AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R Deka S I AKAND	GA, ASSAM DY.S.G.I. SC, REVENUE SC, FINANCE
31	WP(C)/262/2025	FORONA BEGUM BARBHUIYA @ FORHANA BEGUM BARBHUIYA AND ANR Versus THE UNION OF INDIA AND 10 ORS	MR H AHMED MR. N H BARBHUIYA MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
ADMISSION				
32	WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
33	WP(C)/1962/2023 FIXED	DHAN BORO Versus THE UNION OF INDIA AND 4 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM MRS. M D BORUAH	MR. M DUTTA (r-4) MS S DEV (r-4) MS. M D BORAH (R-5) MS N RAI (r-4) DY.S.G.I. SC, TRANSPORT SC, NCB
34	WP(C)/2520/2023 AT 2:00 P.M., FIXED	BHAGWATI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. M K DEURI MR. D GOGOI	GA, ASSAM SC, REVENUE SC, GMC
35	WP(C)/415/2024 FIXED	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT
36	WP(C)/1720/2024 FIXED	MD. BAHAR UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	MR S DUTTA SC, P AND R.D. GA, ASSAM MR. I A TALUKDAR (R-6) MRS M BARMAN MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6) SC, REVENUE
37	WP(C)/3861/2024 FIXED	MAMONI @ MAMANI BAYAN AND 3 ORS Versus STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MR. DITUL DAS MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	WP(C)/4990/2024 FIXED	RATAN CHANDRA MANDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. P S BHATTACHARYYA(R-5) SC, REVENUE
39	WP(C)/5198/2024 FIXED	DHRUBA KUMAR SAHA AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6) MS S MOCHAHARI(R-6) MR S DUTTA (R-6) SC, ECI
40	WP(C)/5247/2024 FIXED	DIGANTA BURAGOHAIN Versus THE COMMISSIONER AND SECRETARY GOVT OF ASSAM AND 3 ORS	MR. P K ROYCHOWDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
41	WP(C)/6367/2024 FIXED	ABDUL MALEK @ MALEK SK AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. F RAHMAN	SC, P AND R.D. GA, ASSAM

ORDERS

42	Cont.Cas(C)/76/2023	PRADEEP NATH Versus KEERTHI JALLI	MR S CHOUDHURY MR. A DEKA	MR D KALITA MR. D NATH
	WITH			
43	Cont.Cas(C)/75/2023	NIZARA NATH Versus KEERTHI JALLI	MR. B K DAS MR H P GUWALA	MR D KALITA MR. D NATH
44	Cont.Cas(C)/673/2023 FIXED	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W
45	MC/74/2024 IN WP(C) 6609/2023 (D/O) in WP(C)/6609/2023	M/S SIRAJ GODOWN Versus STATE BANK OF INDIA AND 2 ORS	MR. D DOLEY MS A DEKA	GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2)
	WITH			
	WP(C)/6609/2023	M/S SIRAJ GODOWN Versus STATE BANK OF INDIA AND 2 ORS	MR. R P SARMAH MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2)
46	WP(C)/2060/2024	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
47	I.A.(Civil)/2550/2024 FIXED in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	WITH			
	WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	WITH			
	I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
48	WP(C)/5164/2024 CAVT. NO.07242/024, FIXED	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIR DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE FOR CAVEATOR
	WITH			
49	WP(C)/3090/2024	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM MR. P K ROYCHOUDHURY(R-4,5,6) MR. N G KUNDU(R-4,5,6) MR. A K AZAD(R-4,5,6) SC, REVENUE
50	WP(C)/6290/2024 FIXED	KANCHAN DUTTA Versus THE UNION OF INDIA AND 6 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE	GA, ASSAM DY.S.G.I. SC, INDIAN BANK
51	WP(C)/6489/2024 FIXED	DR. KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS	MR. A BISWAS MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, REVENUE
52	WP(C)/6718/2024 FIXED	MD. HAMID ALI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR A TEWARI MS. K HAZARIKA MS. M BAISHYA MS. B SARMAH	GA, ASSAM SC, REVENUE

53	I.A.(Civil)/87/2025 B/O in WP(C)/6119/2024	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, GMC
	WITH WP(C)/6119/2024	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. N BARUAH MR. R J DAS	MR. B D DEKA (R-3,4) MR. M DAS (R-3,4) SC, GMC
	WITH I.A.(Civil)/88/2025 in WP(C)/6119/2024	BALJIT SINGH AND ANR Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/6412/2024	KHAGEN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MS. D J BORAH	GA, ASSAM SC, FINANCE DEPTT.
2	Cont.Cas(C)/10/2025	A S M MASHUD LASKAR Versus DR. J.B. EKKA, IAS	MR F U BARBHUIYA MS S DAS	
3	Cont.Cas(C)/12/2025	MARZINA BEGUM Versus MINU BRAHMA	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	
4	WP(C)/136/2025 B/O	ROFIQUL HUSSAIN AND 1810 ORS Versus THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV MR. R B PHOOKAN MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM SC, WATER RESOURCE
5	WP(C)/206/2025	EX-CT/COOK NO. 010310029 MD. ALI AKBAR Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR. A M KHAN MR T T MONI MR S PRODHANI	DY.S.G.I.
6	WP(C)/210/2025	IMDAD CHAND Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	GA, ASSAM SC, NHM SC, HEALTH
7	WP(C)/215/2025	NABAJIT DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM
8	WP(C)/218/2025	DIPAK DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM SC, FINANCE
9	WP(C)/220/2025	BISWAJIT DAS Versus THE STATE OF ASSAM AND 7 ORS	MR P BHARDWAJ	SC, CO OP GA, ASSAM SC, FINANCE SC, FISHERY
10	WP(C)/221/2025	SRI VIKAS Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM DY.S.G.I.
11	WP(C)/222/2025	BIDYA SAGAR SINHA Versus THE UNION OF INDIA AND 4 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I.

12	WP(C)/225/2025	PULIN DIBRUWAL Versus THE STATE OF ASSAM AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
13	WP(C)/227/2025	JAYANTA KUMAR GOPE AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. S C BISWAS MS A BORAH MR. A K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
14	WP(C)/229/2025	AJMERI BEGUM Versus THE UNION OF INDIA AND 5 ORS	DR. R SARMAH MS P SAHA	DY.S.G.I.
15	WP(C)/230/2025	NO. 9094309 EX. RECT. SRI DIBAKAR BARMAN Versus THE UNION OF INDIA AND 8 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM DY.S.G.I. SC, CENTRAL BANK OF INDIA SC, FINANCE DEPTT.
16	WP(C)/232/2025	ISLAM UDDIN Versus THE UNION OF INDIA AND 8 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM DY.S.G.I. SC, P H E
17	WP(C)/235/2025	DILIP SARMA Versus THE UNION OF INDIA AND 7 ORS	MR. A K DAS MR. M J GOGOI H BORAH	GA, ASSAM DY.S.G.I.
18	WP(C)/242/2025	PARUL TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR SOHAING	GA, ASSAM
19	WP(C)/244/2025	DR. MS RICHA PANDEY Versus THE STATE OF ASSAM AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	SC, AG (A AND E) SC, HEALTH AND F W
20	WP(C)/261/2025	DEEPAK KUMAR @ DEEPAK Versus THE UNION OF INDIA AND 5 ORS	MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM DY.S.G.I.
21	WP(C)/272/2025	APURBA KUMAR SARMA Versus OIL INDIA LTD AND 4 ORS	MR. B CHAKRAVARTY MR. S UPADHAY A SARMA	SC, OIL
- FOR ORDERS -				
22	I.A.(Civil)/3692/2023 WITH Cont.Cas(C)/475/2018 (D/O), FIXED in Cont.Cas(C)/475/2018 WITH MC/89/2023	CHANDANA KOCH, Versus SRI P ASHOK BABU, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. D SAIKIA (R-2)
23	I.A.(Civil)/111/2024 FIXED in WP(C)/5534/2022 WITH WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
24	WITH WP(C)/800/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
25	WITH WP(C)/1557/2022	BITUMONI DAS AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	GA, ASSAM SC, AFDC
25		SOURAV DEKA AND 15 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. N J KHATANIAR MR. S BISWAKARMA MR T DAS	SC, AFDC

26	WITH WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. SC, AFDC MR H AGARWAL SC, WATER RESOURCE MR J SINGH MS. D BRAHMA
27	WITH WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR. R KALITA SC, AFDC MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY
28	WITH WP(C)/4835/2023	DEVOJANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MS S CHAKRABORTY GA, ASSAM SC, AFDC
29	WP(C)/6238/2024 FIXED	SUMI BARUAH Versus THE STATE OF ASSAM AND 25 ORS	MR. P J SAIKIA, SR. ADV GA, ASSAM MS M NIROLA SC, APSC MR K J SAIKIA MR. J M GOGOI (R-10) MR J P KACHARI(R-10)
30	WP(C)/6801/2024 FIXED	SHEIKH HASINA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL GA, ASSAM MS. N NASRIN MD. I H KHAN MR A ALIM SK A A AHMED MR. A W MONDAL
31	WP(C)/6898/2024 FIXED	AJOY KR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, P AND R.D. MR. S U AHMED GA, ASSAM MR A HAWARI
32	WP(C)/6901/2024 FIXED	NOOR AHMED TAPADAR Versus THE UNION OF INDIA AND 4 ORS.	MR. A M BARBHUIYA MRS S BARUAH(C.G.C) MS S R MAZARBHUIYA DY.S.G.I. MS A BEGUM S. M. ZINNA
33	I.A.(Civil)/91/2025 B/O in WP(C)/2053/2024	MEDHABRATA BURAGOHAIN Versus ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS (G).	MR. N J DUTTA SC, APSC MR. K D SARMA MR A BASUMATARY
	WITH WP(C)/2053/2024	MEDHABRATA BURAGOHAIN Versus ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR. N J DUTTA SC, APSC MR. K D SARMA MR A BASUMATARY
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
34	WP(C)/5126/2021 FIXED	CHANDRA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD GA, ASSAM MS N BORDOLOI SC, AG MS. P DEVI SC, P W D SC BTAD
35	WP(C)/1163/2023 FIXED	DEBA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MS RUKMINI BARUA SC, K A A C MS PADMINI BARUA SC, IRRIGATION
36	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH GA, ASSAM MR. N MAHAJAN SC, AG MR A DAS SC, FOREST
37	WP(C)/6858/2023 FIXED	SUBHADRA DAS AND 43 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M NATH SC, P AND R.D. MR. D P BORAH SC, FINANCE MR. A BHATTACHARJEE MR U GHOSH
38	WP(C)/3229/2024 B/O	CHIRANI BALA RABHA Versus UNION OF INDIA AND 2 ORS	MR H DAS MR. S S ROY(CGC) D BARUAH DY.S.G.I.
39	WP(C)/5330/2024 FIXED	A. KARAN SINGHA Versus THE UNION OF INDIA AND 8 ORS .	MR. M U MONDAL MRS S BARUAH (CGC) MS. N NASRIN DY.S.G.I. MR K ISLAM MR A ALIM SK MR. A W MONDAL

40	WP(C)/5470/2024 B/O	MD. SAMAD ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS K BARMAN MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
41	WP(C)/5846/2024 FIXED	KAMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR S NATH	GA, ASSAM MR B B NARZARY(R-3) MR. P MAHANTA C SARMA (R-3) V KHAKHALARY(R-3)
42	WP(C)/6289/2024 FIXED	UTPAL KEMPRAI Versus THE STATE OF ASSAM AND 3 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM SC, REVENUE
43	WP(C)/6800/2024 FIXED	DHIRESWAR SARMA Versus STATE OF ASSAM AND 4 ORS.	MR. B CHAKRAVARTY MR. A NATH A SARMA	SC, P H E SC, FINANCE
44	WP(C)/6849/2024 FIXED	NANDESWAR HAZARIKA AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, HANDLOOM AND TEXTILE MR P MUNIR SC, FINANCE
45	WP(C)/6914/2024 FIXED	UDAI PRATAP SINGH AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. K MOHAMMED MD F FARIDI	DY.S.G.I.
46	WP(C)/6949/2024 FIXED	UJJAL KUMAR AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	MR. S S ROY (C.G.C) DY.S.G.I. GA, AP
47	WP(C)/6954/2024 FIXED	SURAJ KUMAR AND ANR Versus THE UNION OF INDIA 5 ORS	MR. M DUTTA MS S DEV L DEKA	MRS S BARUAH(C.G.C) DY.S.G.I. GA, AP
48	WP(C)/6968/2024 FIXED	ALL ASSAM GRADUATE NURSES ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR N K SARMA B SAIKIA	SC, HEALTH AND F W
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
49	WP(C)/2247/2020 FIXED	MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
50	WP(C)/3420/2021 FIXED	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3) MR A SARMA, SC, PLAINS TRIBES DEVELOPMENT CORPORATION LTD.
51	WP(C)/1493/2022	FORCE NO. 031512769 CT/DVR JOHIRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
52	WP(C)/1798/2022 FIXED	PRADIP KR. CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD
	WITH I.A.(Civil)/4063/2024 in WP(C)/1798/2022	PRADIP KR. CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH	SC, AG SC, PWD
53	WP(C)/2493/2022 FIXED	ZAMAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM (r-4) MR A HAWARI (r-4) SC, REVENUE
54	WP(C)/2933/2022 FIXED	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
55	WP(C)/5643/2022 FIXED	SMTI KUNJA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE

56	WITH WP(C)/2094/2023	JYOTCHNA BORO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. D SONOWAL MR. R A CHOUDHURY	SC, WPT AND BC SC, FINANCE
57	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
58	Arb.P./2/2023 FIXED, WITH Review.Pet./48/2024 (D/O)	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)
59	WP(C)/6863/2023 FIXED	PREMALATA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM
60	WP(C)/2928/2024	HEAD CONSTABLE -GD (MAH) MALATI DEVI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. B SARMA DY.S.G.I.
61	WP(C)/3716/2024 FIXED	HC/GD FORCE NO. 041709325 RUPAL CHAND AND 5 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	DY.S.G.I.
62	WP(C)/4532/2024 FIXED	MANASH PRATIM HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR SOHAING	GA, ASSAM
63	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR
64	WP(C)/5778/2024 FIXED	ARAFAD ALOM BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. D SARAF MR. S S GUPTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
65	WP(C)/6110/2024 FIXED	BAIKUNTHA BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. K M HALOI MRS. BHANITA CHOUDHURY	MR. K N CHOUDHURY(R-4) MR. J PATOWARY(R-4) MISS. R R KAKATI (R-4) N GAUTAM(R-4) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./124/2025	ABDUL ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
2	Bail Appln./125/2025	MINNAS ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
3	Bail Appln./126/2025	AMARESH KR RAY Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	PP, ASSAM
4	Bail Appln./132/2025	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
5	Bail Appln./134/2025	KHALIL AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
6	Bail Appln./137/2025	BIJOY KUMAR RAI ALIAS VIJAY KUMAR RAI AND ANR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
MOTION				
7	Crl.Pet./1544/2024 FIXED	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S RAHMAN MS. S PHUKAN MS L MISHRA	PP, ASSAM
	WITH I.A.(Crl.)/4/2025 in Crl.Pet./1544/2024	AKLIMA KHATUN @ AKLIMA BIBI @ ALIMA BIBI AND ANR. Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
8	Crl.Rev.P./3/2025 FIXED	DHRUBO JYOTI NATH Versus THE STATE OF ASSAM AND ANR	MR. S NATH MR B BHATTACHARYYA	PP, ASSAM
9	Crl.Rev.P./6/2025 FIXED	PERPETUAL SANKLY Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM

10	Crl.Pet./8/2025 FIXED	MD. SAFIQR RAHAMAN Versus THE UNION OF INDIA	MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
11	AB/12/2025 FIXED	SANTOSH DAS AND ANR Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR H MAURYA	PP, ASSAM
	WITH			
12	AB/7/2025	SMTI ADITI KABRA AND ANR Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR H MAURYA	PP, ASSAM
13	Crl.Pet./55/2025 B/O	ROOP KRISHEN KHAR AND ANR Versus THE UNION OF INDIA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
14	AB/109/2025	MUBARAK ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
15	AB/110/2025	SAMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
16	AB/114/2025	ANIL CHANDRA NATH Versus THE STATE OF ASSAM	N SARMAH MR. N ISLAM MR M J QUADIR MS. L WAJEEDA MR. A K HANNAN	PP, ASSAM
		ADMISSION		
17	WP(C)/5378/2023 PART-HEARD, FIXED	HAREN KHOUND Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR MINTU SAIKIA MS R DUTTA	SC, ELEM. EDU GA, ASSAM
18	Crl.Pet./552/2022 WITH LCR 1 FILE (SCANNED), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
19	Crl.Pet./611/2023 B/O	PABAN CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA MR. INDRAJIT BHUYAN	MR. R SHARMA (R-2) MS P PHUKAN (R-2) PP, ASSAM
20	WP(C)/4641/2023 FIXED	DASARATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR G BHARADWAJ MR B DEORI MR S ISLAM MR N BRAHMA MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
21	Tr.P.(Crl.)/21/2024 FIXED	DEBASISH BHATTACHARJEE Versus PIYALI CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. B J MUKHERJEE MS R SAHA
22	Crl.Rev.P./106/2024 WITH LCR 4 FILES, FIXED	JITUMANI DAS Versus DHANJIT DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	MR. SURAJIT DAS MR SARFRAZ NAWAZ
23	Crl.Pet./1383/2024 FIXED	SAHIL MALLIK @ MALIK Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM S RAHMAN	PP, ASSAM
24	Crl.Pet./1431/2024 FIXED	ABDUL LATIF Versus THE STATE OF ASSAM AND 8 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. N UDDIN (r-2 to 9) MR. M ISLAM (r-2 to 9) MR S K CHHETRY (r-2 to 9) PP, ASSAM

25	WP(C)/3875/2024 FIXED	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
BAIL HEARING (BA)				
26	Bail Appln./3976/2024 FIXED	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
BAIL HEARING				
27	AB/833/2022 FIXED	AJIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
28	AB/1690/2024 FIXED	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
29	AB/2251/2024 FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
30	AB/2649/2024 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
31	AB/3242/2024 FIXED	RAZIP ALI Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
32	AB/3342/2024 FIXED	MR PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
33	AB/3343/2024 FIXED	MR PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
34	AB/3344/2024 FIXED	PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
35	AB/3345/2024 FIXED	PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
36	AB/3346/2024 FIXED	PRABIR PAUL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
37	AB/3394/2024 FIXED	ASHIK AHMED MONDAL @ LARJU AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. S S AHMED	PP, ASSAM
38	AB/3431/2024 FIXED	EKU ALI @ AZIM AND 2 ORS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
39	AB/15/2025 FIXED	HIBZUL HOQUE Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
40	AB/37/2025 FIXED	AMIT HAQUE BASUMATARY Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
41	AB/51/2025 FIXED	BISHWAJIT SHARMA Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
ORDERS				
42	W.P.(CrI.)/14/2023 FIXED	ANJAN DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM

43	WITH W.P.(CrI.)/9/2023	RADHA CHETIA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA (P-2) MR. M K DAS (P-2) MR. A CHETIA MR H K SARMA B. CHETRY (P-2) MS K BHATTACHARYYA	GA, ASSAM
44	W.P.(CrI.)/26/2023 FIXED, WITH LCR	ABHISHEK GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
45	I.A.(CrI.)/989/2024 FIXED in CrI.Rev.P./8484/2024 WITH CrI.Rev.P./8484/2024 (Filing Number)	SRI PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR	MR. K D CHETRI MR. P BAJAJ	MR. R DEV (R-2) PP, ASSAM
46	CrI.Pet./1098/2024 WITH LCR 1 FILE (SCANNED), FIXED	PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR (G)	MR. N K MURRY	
47	CrI.Pet./1098/2024 WITH LCR 1 FILE (SCANNED), FIXED	SYONGKIRI RONGPHAR @ SYOUNGKIRI RONGPHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
47	I.A.(CrI.)/18/2025 FIXED in Bail Appln./3904/2024 WITH Bail Appln./3904/2024	AJIT DAS Versus THE UNION OF INDIA AND ANR	MR. ABHIJIT MENA	PP, ASSAM SC, NCB
47	I.A.(CrI.)/18/2025 FIXED in Bail Appln./3904/2024 WITH Bail Appln./3904/2024	AJIT DAS Versus THE UNION OF INDIA	MR U CHAUDHURY MR. T K DAS MR R TALUKDAR MS D BARUAH MR. S BASUMATARY P. NATH DR AZIZ KHAN	SC, NCB
HEARING				
48	CrI.Pet./21/2020 WITH LCR 2 FILES (SCANNED), FIXED	MOKBUL HOSSAIN AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MR. R R KAUSHIK MR. A A R KARIM	PP, ASSAM
49	CrI.Rev.P./208/2021 WITH LCR 2 FILES, FIXED	AMAL KUMAR DAS (HABILDAR) Versus MADAN LAL RATHI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM
50	CrI.Pet./615/2023 WITH LCR 2 FILES (SCANNED), FIXED	KULENDRA KUMAR NATH AND ANR Versus TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025

14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1748/2022 FIXED	DHIRAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY	SC, HIGHER EDU MR. M DAS (r-4) MR. A DAS(r-4) SC, FINANCE
2	WP(C)/5035/2022 B/O	ABDUL MAHIB SEIKH AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU MR. SURAJIT DAS (r-7) MR. P P DAS (r-7) SC, AG M HOSSAIN (R-7) MD A WADUD (R-7) SC, SEC. EDU. SC, FINANCE
3	WP(C)/1860/2023 B/O	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
4	WP(C)/1904/2023 B/O	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
5	WP(C)/1057/2024 FIXED	ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN	SC, SEC. EDU.
6	WP(C)/2891/2024 B/O	MINTU KAKOTI Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS A H ATIA (r-4) SC, SEC. EDU.
7	WP(C)/3093/2024 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM S HOQUE	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
ORDERS				
8	Cont.Cas(C)/167/2018 FIXED	MUKHESWAR GOGOI AND 8 ORS. Versus PREETOM SAIKIA AND ORS.	MR. A K BHUYAN MS. B BHUYAN MR. B GOSWAMI	MR. D SAIKIA (R4) MRS. R BORAH (R4) MR. A DEKA (R1) MS. A VERMA (R3) MS. S KHANIKAR (R3) MR N SARMA (R4) MS U DAS (R3) MR. G TAYE (R3)

9	Cont.Cas(C)/199/2018 FIXED	BIDYUT JYOTI BORAH AND 3 ORS. Versus PREETOM SAIKIA AND 5 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. Y S PHOM	MR. D SAIKIA (R1) MR. A DEKA (R1) MR. A DEKA (R1)
10	Cont.Cas(C)/395/2019 FIXED	ABDUL HAMID Versus SANJIB BHUYAN AND 2 ORS	MR. MD S HOQUE MR. M DEKA	
11	WP(C)/5776/2019 WITH OFFICE NOTE	TIRTHA KR. DEORI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA
12	WP(C)/4982/2024 FIXED	RABIJA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MR U GHOSH MR. M.A. BARBHUIYA	SC, SEC. EDU.
13	WP(C)/6394/2024 B/O	BISHNU PRIYA RABHA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH -I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/1/2025	SMT. MAMTA BASFORE Versus AMAN BASFORE	MR. B J MUKHERJEE A SAHA	
2	CRP/5/2025	MONESWAR CHOUDHURY Versus DHANIRAM CHOUDHURY	MR B ACHARYYA MS. M ACHARYYA MS. N SULTANA	
3	CRP(IO)/12/2025	M/S JOGENDRA BASTRALAYA Versus SHYAMAL CHANDRA PAUL @ SHYAMAL PAUL AND ANR	MR. D CHAKRABARTY MS D.CHAKRABARTY	
4	CRP(IO)/13/2025	MD. MOTIUR RAHMAN Versus MUSST AREFA BEGUM	MR. S K GHOSH MS F AHMED	
5	CRP(IO)/14/2025	CHANDI CHARAN ROY AND 4 ORS Versus SMTI. AMALESWARI ROY AND 3 ORS	MR. A ROSHID MS. T BEGUM	
6	CRP(IO)/15/2025	ABDUL KADER PARAMANIK Versus ON THE DEATH OF ABDUL RASHID AKAND HIS LEGAL HEIRS AND ORS	MR. A IKBAL MS. M NATH MS. J SARMA	
7	CRP(IO)/16/2025	SMTI BANDANA GOSWAMI Versus GIRISH GOSWAMI	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	
8	WP(C)/23/2025	DEBASHISH KASHYAP KAKOTI Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR R SARKAR	GA, ASSAM SC, GHC
ADMISSION				
9	WP(C)/1481/2024 PART-HEARD, FIXED	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. M ISLAM (R7) SC, HEALTH
10	MFA/13/2013	NATIONAL INSURANCE CO. LTD. Versus DEWANTI DEVI and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	
11	CRP/183/2023	SURESH RAI AND 4 ORS. Versus RAM JAPU MAHATOO	MR. J KALITA MR. N J GOGOI M.A. BEGUM	MR. S S ROY MR. S BORTHAKUR MS. S KAKATI

12	CRP(IO)/201/2023	DILBAR MOLLAH Versus JAKIR HUSSAIN MANDAL	MR J MOLLAH MR. S NATH MS. S P DAS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB
13	CRP(IO)/254/2023	BHAGYALOTA GOGOI AND 3 ORS Versus PADMA KR GOGOI	MR. P J SAIKIA	MR. N C DAS MS. M DEVI MR. A DAS
14	CRP(IO)/197/2024	BISWAJIT DAS Versus SWAPNA DAS @ JUMI DAS	MR. S C BISWAS MS J H CHOUDHURY MS. K L R YANTHAN MS A BORAH MS. J GHOSH	MD B ISLAM MR. A A MONDAL MR M HOQUE MR A ALAM MR. S UDDIN
15	MACApp./609/2024 CAVT. NO.09242/024,	UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. FARJINA BEGUM AND 2 ORS.	MR T KALITA	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3649/2024 in MACApp./609/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. FARJINA BEGUM AND 2 ORS.	MR T KALITA	MR D MONDAL FOR CAVEATOR
16	MACApp./13/2025 FIXED	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus PINKY @ PINKI DAS AND 4 ORS E	MR. R GOSWAMI MS. P BORTHAKUR	MR. S SINGH(R-1,2,3) MR T GOGOI(R-1,2,3)
	WITH I.A.(Civil)/50/2025 in MACApp./13/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus PINKY @ PINKI DAS AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. S SINGH
	WITH I.A.(Civil)/110/2025 in MACApp./13/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus PINKY @ PINKI DAS AND 4 ORS E	MR. R GOSWAMI MS. P BORTHAKUR	MR. S SINGH(R-1,2,3) MR T GOGOI(R-1,2,3)
17	MACApp./14/2025	MANJU KALITA AND ANR Versus SBI GENERAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A LAL	
18	MACApp./15/2025	THE NATIONAL INSURANCE COMPANY LTD Versus SABITRI KONWAR AND 3 ORS	MR. P J BARMAN MS P PHUKAN	
19	MACApp./16/2025	TRISHLA JAIN AND ANR Versus THE LEGAL MANAGER OF ICICI LOMBARD GENERAL INUSRANCE COMPANY LIMITED AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	
20	MACApp./17/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SAMAINA BASUMATARY AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/124/2025 in MACApp./17/2025	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SAMAINA BASUMATARY AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
BAIL HEARING (BA)				
21	Bail Appln./3068/2024 WITH LCR (SCANNED COPY), FIXED	SMTI. LALPIAN MAWII @ KHUMI KHABUG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN MR A AHMED	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

22	RSA/150/2024	PHUKAN CHANDRA NATH Versus GOPAL NATH AND 13 ORS	MR. D C C PHUKAN	MR. A C SARMA (R1-R9) MR G BHARADWAJ (R1-R9)
	WITH I.A.(Civil)/2414/2024 in RSA/150/2024	PHUKAN CHANDRA NATH Versus GOPAL NATH AND 13 ORS	MR. D C C PHUKAN	
23	RSA/168/2024	HARAMOHAN BAISHYA AND ANR Versus HARIKANTA BAISHYA AND 7 ORS	J TALUKDAR MR. R ALI MR. T G BARUAH MR. M BORO	
ORDERS				
24	I.A./1739/2016 in RSA/268645/2016	MD. SURUJ ALI Versus MD. OSMAN MULLAH and 10 ORS,	MR.J AHMED MR.S ISLAM MS.S KALITA MR A HAQUE MS.P HUSSAIN	MR.T ISLAM(R- 1&3) MS.B BAISHYA(R- 1&3) MS.F AHMED R- 1and3 MS.I KEITZAR(R- 1&3)
	WITH RSA/268645/2016 (Filing Number)	MD SURUJ ALI Versus MD OSMAN MULLAH and 10 ORS	MR.J AHMED MR.S BORTHAKUR MR. P K BORAH MR.S ISLAM	
25	RSA/52/2022	PARTHA PRATIM BARMAN Versus SUSHIL MAHANTA AND 7 ORS.	MR. B J MUKHERJEE MS R SAHA	MR. R DE
26	CRP/4/2023	KWALITY DISTRIBUTORS Versus M/S CONCEPT EDUCATIONS AND ANR	MR H BETALA MR C KUMAR MR. P GARODIA	
27	RSA/12/2023	DIGANTA BHUYAN Versus ON THE DEATH OF BALURAM SAIKIA, HIS LEGAL HEIRS SRI PRAKASH SAIKIA AND ORS.	MR R SENSUA MR D BORAH	
28	RSA/103/2023	RADHESHYAM HARLAKA Versus BIJOY KUMAR AJITSARIA	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	MR. S C KEYAL
29	RSA/126/2023	ON THE DEATH OF RAJENDRA KUMAR PATHAK HIS LEGAL HEIRS RENUBALA PATHAK AND ORS. Versus MD. SAHER ALI AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N HAQUE (r- 7.1,4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR. A K AZAD (r- 7.1,4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR. S R BARBHUIYA (r- 7.1,4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR M HUSSAIN (r- 7.1,4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5)
30	RSA/157/2023	NEPUL SAIKIA AND ANR Versus TANKESWAR BORAH AND ORS.	MR. M DUTTA MR. R ALI MR. A LAHKAR	MR. A D GUPTA (R-1) MS B DAS (R-1)
31	I.A.(Civil)/2966/2023 in RSA/11674/2023	ON THE DEATH OF TILAK RAJ KEJRIWAL HIS LEGAL HEIRS M/S MAMCHAND YOGNARAYAN AND CO. Versus BINOD KUMAR JHA	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	MS. C AGARWAL
	WITH RSA/11674/2023 (Filing Number)	ON THE DEATH OF TILAK RAJ KEJRIWAL HIS LEGAL HEIRS M/S MAMCHAND YOGNARAYAN AND CO. Versus BINOD KUMAR JHA E	MR. R K BHUYAN	
32	I.A.(Civil)/10/2024 in Mat.App./15793/2023	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
	WITH Mat.App./15793/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MS. P CHOUDHURY	
33	RSA/22/2024	MUSTT. MORIAM NESSA AND 5 ORS. Versus ABDUL RAHMAN	MR. B C DAS MR. S H RAHMAN	MR. M SMITH MR. P DEKA MR A DAS MR. R A PRAMANIK

34	RSA/39/2024	CHANDRA BISWAS AND 3 ORS Versus NARAYAN CH. BISWAS AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
	WITH I.A.(Civil)/633/2024 in RSA/39/2024	CHANDRA BISWAS AND 3 ORS Versus NARAYAN CH BISWAS AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
35	RSA/61/2024	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS 1(a) SRI CHANDRA DEKHAR DHUBI AND 2 ORS Versus SMT. H. NAMITA SINGHA AND 7 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MR H DAS (R1, R3, R4) MR. B C DEKA (R1, R3, R4) MR. JUNM LASKAR (R1, R3, R4)
36	RSA/89/2024	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD.	MR. S K GOSWAMI MR. R SHARMA	R C SANCHATI MR S SANCHETI MR. A SANCHETI
	WITH I.A.(Civil)/1659/2024 in RSA/89/2024	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD.	MR. S K GOSWAMI MR. R SHARMA	
37	I.A.(Civil)/962/2024 WITH LCR in RSA/148/2007 WITH RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A K TALUKDAR	MR. J PAUL
	WITH MC/1711/2009 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
	WITH I.A.(Civil)/961/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR F K R AHMED S ISLAM	MS.J PAUL MR.P SEN MRB SARKAR
	WITH I.A.(Civil)/964/2024 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A K TALUKDAR	MR. J PAUL
38	I.A.(Civil)/1843/2024 in Test.App./5941/2024 WITH Test.App./5941/2024 (Filing Number)	GAUTAM CH DEY @ GAUTAM DEY Versus UTTAM DEY @ UTTAM CH DEY AND 4 ORS	MR. N K KALITA MR D DEKA	MR. N B P SINGHA (R1)
	WITH I.A.(Civil)/2464/2024 IN RSA/111/2008 (D/O) in RSA/111/2008	HABIBUR RAHMAN AND ORS Versus ON THE DEATH OF HUSSAIN ALI MUNSHI(ORIGINAL PLAINTIFF),HIS LEGAL HEIRS	MR. C BORUAH	
	WITH MC/52/2024	HABIBUR RAHMAN AND 4 ORS Versus ON THE DEATH OF HUSSAIN ALI MUNSHI(ORIGINAL PLAINTIFF),HIS LEGAL HEIRS	MR. C BORUAH	
40	I.A.(Civil)/4072/2024 WITH LCR in RSA/73/2022 WITH RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR
	WITH I.A.(Civil)/4072/2024 WITH LCR in RSA/73/2022	PROSPECTIVE CONSULTANT PRIVATE LTD. Versus SURUPA DAS AND 2 ORS.	MS S MOCHAHARI MR SISHIR DUTTA MR M CHOUDHURY	MR. S KALITA MS P BORUA MR. S KAKATI MR P DAS MS D TALUKDAR

41	WP(C)/6669/2024 WITH OFFICE NOTE, FIXED	PARVEZ ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MR H ROHMAN	GA, ASSAM SC, GHC
42	I.A.(Civil)/108/2025 in Mat.App./15298/2024 WITH Mat.App./15298/2024 (Filing Number)	XXXXXXXX Versus XXXXXXXX XXXXXXXX Versus XXXXXXXX	MR. R ALI MR H A AHMED MR. R ALI	
43	I.A.(Civil)/118/2025 in MACApp./9194/2024 WITH MACApp./9194/2024 (Filing Number)	SAHINA BHUYAN HOQUE Versus RANJIT BARMAN AND ANR SAHINA BHUIYA HOQUE Versus RANJIT BARMAN AND ANR F	MR. M TALUKDAR MR. M TALUKDAR	
44	I.A.(Civil)/119/2025 in MACApp./14745/2024 WITH MACApp./14745/2024 (Filing Number)	SOMA TIMSINA AND 2 ORS Versus THE SHRIRAM GENERAL INSURANCE COMPANY LTD SOMA TIMSINA AND 2 ORS Versus THE SHRIRAM GENERAL INSURANCE COMPANY LTD	MR. M KHAN MR A K DAS MS J AKTAR MR. M KHAN	
45	I.A.(Civil)/120/2025 in MACApp./14071/2024 WITH MACApp./14071/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SEWALI BORAH AND 2 ORS THE NATIONAL INSURANCE COMPANY LTD Versus SEWALI BORAH AND 2 ORS	MR. P J BARMAN MS R TADO MR. P J BARMAN	
46	I.A.(Civil)/121/2025 in MACApp./13961/2024 WITH MACApp./13961/2024 (Filing Number)	JAHANARA BIBI Versus GOPI MOHAN ROY AND 2 ORS JAHANARA BIBI Versus GOPI MOHAN ROY AND 2 ORS	MR. M TALUKDAR MR. M TALUKDAR	
47	I.A.(Civil)/122/2025 in MACApp./15349/2024 WITH MACApp./15349/2024 (Filing Number)	BULU RABHA Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS BULU RABHA Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MR. A R AGARWALA	
48	I.A.(Civil)/123/2025 in MACApp./14790/2024 WITH MACApp./14790/2024 (Filing Number) WITH I.A.(Civil)/14791/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus ROHIMA BIBI AND 5 ORS CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus ROHIMA BIBI AND 5 ORS CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus ROHIMA BIBI AND 5 ORS	MR. A BHATTACHARYYA MR. A BHATTACHARYYA MR. A BHATTACHARYYA	
HEARING				
49	RSA/179/2016 WITH LCR, B/O	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON MR.R DHAR	MS.P SHARMAHR- 1-9 MS.N BEGUM(R- 1-9) MRS.R CHOUDHURY(R- 1-9)
50	MACApp./636/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD Versus MISS MAMITA BIBI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MR. S ISLAM (R3) MR. M DAS MR A HAWARI (R3)

WITH
[I.A.\(Civil\)/2409/2023](#)
in MACApp./636/2018

THE ORIENTAL INSURANCE CO. LTD

MR. S K GOSWAMI

MR S ISLAM

MR. M DAS

Versus

MISS MAMITA BIBI AND 2 ORS

DEBENDRA NATH BORAH

MR.A GANGULY

MR. A ACHARYA

Versus

THE NEW INDIA ASSURANCE CO. LTD
and ANR

MR.S K SINGH

MS A DUTTA

51 [MACApp./40/2020](#)

WITH LCR, FIXED

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./36/2025 B/O	JUAHIR HUSSAIN @ JUWAHIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	PP, ASSAM
ADMISSION				
2	CRP/57/2020 FIXED	ON THE DEATH OF SAFIUR RAHMAN LASKAR, HIS LEGAL HEIRS Versus HEFAJUL HUSSAIN LASKAR	MS F AHMED MR. S K GHOSH	MR. S SAHU (R-1) MS. N DEY (R-1)
	WITH I.A.(Civil)/2387/2024 in CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR Versus HEFAJUL HUSSAIN LASKAR AND 2 ORS.	MS F AHMED MR. S K GHOSH	MR. S SAHU MS. N DEY
	WITH I.A.(Civil)/2388/2024 in CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR Versus HEFAJUL HUSSAIN LASKAR AND 2 ORS	MS F AHMED MR. S K GHOSH	MR. S SAHU MS. N DEY
3	CRP/115/2024 B/O	M/S POWER GRID CORPORATION INDIA LTD Versus ABDUL AHAD BORBHUIYA	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
4	CRP/116/2024 B/O	M/S POWER GRID CORPORATION INDIA LTD Versus JAMAL UDDIN BARBHUIYAN	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR. S C BISWAS MS A BORAH MS. J GHOSH
BAIL HEARING (BA)				
5	Bail Appln./3132/2024 FIXED	NUR MOHAMMAD ALI @ BENGA Versus THE STATE OF ASSAM	MR. N ISLAM MR. N ISLAM MR. M HUSSAIN MR. M HUSSAIN MD S ALI MD S ALI MR M RAHMAN MR M RAHMAN	PP, ASSAM

6	Bail Appln./3437/2024 FIXED	BIMAL RABHA AND ANR Versus THE STATE OF ASSAM	P. KALITA	PP, ASSAM
7	Bail Appln./3580/2024 WITH SCANNED LCR	JANGKHOLUM BAITEAND ANR Versus DIRECTOR OF REVENUE INTELLIGENCE	MR. S B LASKAR MOTIUR RAHMAN MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, DRI
8	Bail Appln./3635/2024 FIXED	BHASKAR KALITA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
9	Bail Appln./3650/2024 WITH SCANNED LCR	MUSTAFA NUR ALOM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR K HUSSAIN	PP, ASSAM
10	Bail Appln./3665/2024 WITH SCANNED LCR, FIXED	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
11	Bail Appln./3754/2024 FIXED	MUKTAR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
12	Bail Appln./3798/2024 FIXED	LALZARLIANA ZOTE Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM
13	Bail Appln./3831/2024 WITH SCANNED LCR, FIXED	JAYNAL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
14	Bail Appln./3864/2024 FIXED	PIYARUL ISLAM Versus THE STATE OF ASSAM	MR. S Z SHEIKH P J DAS	PP, ASSAM
15	Bail Appln./3885/2024 FIXED	BINOD BARUAH Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
16	Bail Appln./3930/2024 FIXED	SRI BIJU KUMAR BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	MR. B K GOGOI(R-2) MR. B BISHAYA (R-2) PP, ASSAM
17	Bail Appln./3974/2024 WITH SCANNED LCR, WITH OFFICE NOTE	SUJIT DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
18	Bail Appln./29/2025 FIXED	SHRI KANAK BHATI Versus THE UNION OF INDIA	MS. J BAISHYA MR. V KUMAR	SC, CUSTOMS
19	Bail Appln./34/2025 FIXED	MD IJAR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING				
20	AB/1661/2024 FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
21	AB/1984/2024 FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
22	AB/2072/2024 FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	MS. D SAIKIA, Amicus Curiae,(R-2) MR. N MAHAJAN, Amicus Curiae,(R-2) PP, ASSAM
23	AB/2499/2024 FIXED, WITH OFFICE NOTE	RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM

24	AB/2562/2024 WITH SCANNED COPY OF CASE RECORD, FIXED WITH	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. P RAHMAN MR S ISLAM	PP, ASSAM
25	Crl.Pet./1296/2024	BILLAL SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM
26	AB/2567/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	AFSAR ALI SHEIKH Versus THE STATE OF ASSAM AND 2 ORS	MR. R I MONDAL MR M KHAN	MR A ALIM SK (R-3) PP, ASSAM
27	AB/2608/2024 FIXED	NABI HUSSAIN @ NAWAR HUSSAIN Versus THE STATE OF ASSAM	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	MR. A K PURKAYASTHA(R-2) MR. S SHARMA(R-2) B RONGHANGPI (R-2) PP, ASSAM
28	AB/2959/2024 FIXED	ABU MD SAIDI HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
29	AB/3026/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	RAJIB ALI @ RAKEB ALI Versus THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY S AHMED MS P GOGOI U SWARGIARY	PP, ASSAM
30	AB/3071/2024 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
31	AB/3094/2024 WITH OFFICE NOTE, FIXED	TAFAJUL HAQUE Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
32	AB/3103/2024 FIXED, WITH OFFICE NOTE	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR N KALITA	MR. T DEURI, AMICUS CURIAE (R-2) PP, ASSAM
33	AB/3123/2024 FIXED, WITH OFFICE NOTE	SRI SUMAN DAS Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
34	AB/3137/2024 FIXED, WITH SCANNED COPY OF CASE RECORD, WITH OFFICE NOTE	MUKSAD ALI @ MOKSED ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
35	AB/3172/2024 FIXED	JAHIDA KHATUN Versus THE STATE OF ASSAM	MR. M ALAM MR G J TALUKDAR MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
36	AB/3203/2024 FIXED	ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
37	AB/3273/2024 FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
38	AB/3374/2024 FIXED	KOWSAR ALOM Versus THE STATE OF ASSAM	MR. D K AGARWALA	PP, ASSAM
39	AB/3384/2024 FIXED	MANIK MAZUMDAR Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR A BARUAH	SC, FOREST

FOR HEARING U/O XLI RULE II C.P.C.

40	RSA/216/2024 WITH LCR, FIXED	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA(ALL RESPONDENTS) MS P SARMA(ALL RESPONDENTS)
	WITH I.A.(Civil)/3567/2024 in RSA/216/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
41	RSA/220/2024 FIXED	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA (ALL RESPONDENTS) MS P SARMA (ALL RESPONDENTS)
	WITH I.A.(Civil)/3590/2024 in RSA/220/2024	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
ORDERS				
42	I.A.(Civil)/2099/2020 FIXED in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	
	WITH RFA/59/2020	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	
	WITH I.A.(Civil)/2924/2024 in RFA/59/2020	SMTI. PINKI BORAH SARMA Versus LATE MAHAT CHANDRA DAS (SINCE DECEASED) AND 2 ORS.	MRS S GOSWAMI	MR K JAIN (R-1) S A BAKHTIAR (R-1)
43	I.A.(Civil)/985/2021 B/O in CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS.	MR. J PAWE	
	WITH CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS	MR. L K BORAH MR. J PAWE	
44	MACApp./365/2022 B/O	ORIENTAL INSURANCE CO. LTD. Versus MD RUBUL HUSSAIN and ANR	MR S DUTTA MS.N MODI MR.SIDHANT DUTTA	MR. N D BHUYAN (r-1) MR P D BHUYAN (r-1)
45	CRP/13/2024 WITH LCR	NIRMALA TALUKDAR AND ANR Versus SANJIT KUMAR DEY	MR A C SARMAH MR G BHARADWAJ MR B DEORI	MR. T ROY MRS. B SARKAR
46	CRP/133/2024 FIXED	KUARIPUKHURI HIGH SCHOOL A Versus MD. ABDUL JALIL AND 7 ORS	MR. S K ROY K RAHMAN	
47	I.A.(Civil)/2986/2024 WITH LCR, B/O in RSA/265/2019	MD. AZAD ALI SHEIKH @ MD. AZAD ALI AND 2 ORS Versus ON THE DEATH OF AKMOT ALI SK, HIS LEGAL HEIRS- SHAYED ALI AND ORS	MS. R CHOUDHURY	MR. K K DEY (R1-R4, R8) MR. A H M R CHOUDHURY (R5, R6) MR V K BAROOAH (R1-R4, R8)
	WITH RSA/265/2019	MD. AZAD ALI SHEIKH @ MD. AZAD ALI AND 2 ORS Versus ON THE DEATH OF AKMOT ALI SK, HIS LEGAL HEIRS- SHAYED ALI AND 7 ORS	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. K K DEY (R1-R4, R8) MR. A H M R CHOUDHURY (R5, R6) MR V K BAROOAH (R1-R4, R8)

WITH
[I.A.\(Civil\)/2987/2024](#)
in RSA/265/2019

MD. AZAD ALI SHEIKH @ MD. AZAD ALI
AND 2 ORS

MS. R CHOUDHURY

MR. K K DEY (R1-R4, R8)
MR. A H M R CHOUDHURY
(R5, R6)
MR V K BAROOAH (R1-R4,
R8)

Versus

ON THE DEATH OF AKMOT ALI SK, HIS
LEGAL HEIRS- SHAYED ALI AND ORS

WITH
[I.A.\(Civil\)/2988/2024](#)
in RSA/265/2019

MD. AZAD ALI SHEIKH @ MD. AZAD ALI
AND 2 ORS

MS. R CHOUDHURY

MR. K K DEY (R1-R4, R8)
MR. A H M R CHOUDHURY
(R5, R6)
MR V K BAROOAH (R1-R4,
R8)

Versus

ON THE DEATH OF AKMOT ALI SK, HIS
LEGAL HEIRS SHAYED ALI AND ORS

48 [I.A.\(Civil\)/3052/2024](#)
in RSA/89/2015 (D/O), WITH LCR
in RSA/89/2015

GAJIBAR RAHMAN and ANR.

MR. A C SARMA
MR G BHARADWAJ
MR B DEORI
MR N BRAHMA

Versus

SHOMSHER ALI AND 5 ORS

WITH
[MC/70/2024](#)

GAJIBAR RAHMAN and ANR.

MR. A C SARMA
MR G BHARADWAJ
MR B DEORI
MR N BRAHMA

Versus

SHOMSHER ALI AND 5 ORS

HEARING

49 [RFA/42/2019](#)
WITH LCR, FIXED

SRI ANIL BRAHMA @ ANIL KUMAR WARY

MR. A C SARMA
MR. B HALDAR
MR G BHARADWAJ

MR. M U MAHMUD
MR S ISLAM
MS F N ZAMAN

Versus

SMT. SABITA SAHA AND 2 ORS

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./11/2025	BEGUM DIMPAL SULTANA (PROPRIETOR DYNAMIC ENTERPRISE) Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
2	Crl.Rev.P./12/2025	NISHIT DUTTA Versus SUMI MODAK (DUTTA)	MR. R DE MS. D PATHAK	
3	Crl.Rev.P./13/2025	IKBAL HUSSAIN LASKAR @ IQUBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
4	Crl.Pet./45/2025 FIXED	JALAL UDDIN Versus THE STATE OF ASSAM AND 10 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
5	Crl.Pet./53/2025	ISMAIL SK AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M ISLAM MS A KHATUN	PP, ASSAM
6	Crl.Pet./54/2025	FAZIL AHMED BARBHUIYA Versus RUHANA BEGOM LASKAR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
7	Crl.Pet./56/2025	PUNJAB NATIONAL BANK Versus BIJOY KUMAR BERIA	MR D GOGOI	
ADMISSION				
8	Crl.A./18/2025	SRI ANANDA BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
	WITH I.A.(Crl.)/44/2025 in Crl.A./18/2025	SRI ANANDA BURAGOHAIN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

ORDERS

9	I.A.(CrI.)/37/2025 in CRL.A(J)/11505/2024	SANJIB MURA @ SANJIB RAVI DAS Versus THE STATE OF ASSAM AND ANR	MR. B K SEN	PP, ASSAM
	WITH CRL.A(J)/11505/2024 (Filing Number)	SANJIB MURA @ SANJIB RAVI DAS Versus THE STATE OF ASSAM AND ANR	MR. B K SEN	
10	I.A.(CrI.)/41/2025 in CRL.A(J)/11939/2024	PARIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI	PP, ASSAM
	WITH CRL.A(J)/11939/2024 (Filing Number)	PARIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI	
	WITH I.A.(CrI.)/11941/2024 (Filing Number)	PARIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI	
11	I.A.(CrI.)/45/2025 in CrI.A./11312/2024	RINA GARH Versus THE STATE OF ASSAM AND ANR	MS. N CHOUDHURY	PP, ASSAM
	WITH CrI.A./11312/2024 (Filing Number)	RINA GARH Versus THE STATE OF ASSAM AND ANR	MS. N CHOUDHURY	
12	I.A.(CrI.)/46/2025 in CrI.A./11748/2024	GAUTOM NATH @ GUDULA NATH Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	PP, ASSAM
	WITH CrI.A./11748/2024 (Filing Number)	GAUTOM NATH @ GUDULA NATH Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN	
	WITH I.A.(CrI.)/11749/2024 (Filing Number)	GAUTOM NATH @ GUDULA NATH Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN	
13	I.A.(CrI.)/47/2025 in CrI.A./11981/2024	ANADI DAS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
	WITH CrI.A./11981/2024 (Filing Number)	ANADI DAS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	
	WITH I.A.(CrI.)/11983/2024 (Filing Number)	ANADI DAS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	
14	I.A.(CrI.)/49/2025 in CrI.A./11814/2024	MALEKA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
	WITH CrI.A./11814/2024 (Filing Number)	MALEKA KHATUN Versus THE STATE OF ASSAM AND ANR	MR. R ALI	
<u>QUASHMENT</u>				
15	CrI.Pet./417/2012 WITH LCR 4 FILES, FIXED	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2 & 3) PP, ASSAM MR.M R ISLAM

16	Crl.Pet./792/2014	JOGESWAR PATOWARY and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MS.B BARUAH MS.A GOGOI	MS.T SOM(R-2, 3, 4 & 5) MS.S KALITA(R-2, 3, 4 & 5) PP, ASSAM MS.R BORGOHAIN(R-2, 3, 4 & 5)
17	Crl.Pet./517/2016 FIXED, WITH LCR 2 FILES (SCANNED COPY)	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA	MR. T DEURI MS. A DAS MS. L WANGSA
18	Crl.Pet./26/2017 FIXED	PRADIP PATANGIA Versus THE STATE OF ASSAM and ANR.	MR.A GOYAL MR.A CHOUDHURY	MR.D K MEDHI(R-2) PP, ASSAM MRP K SINGHR-2
19	Crl.Pet./496/2017 FIXED, WITH LCR 1 FILE	CHINMOY SAIKIA Versus THE STATE OF ASSAM and ANR.	MR. G CHOUDHURY MR.K K GOSWAMI	MR.Z ALAM(R-2) MR.E U AHMED(R-2) MS.S NAZNEENR-2 MR.N D SARMA(R-2) PP, ASSAM MR.J JAMIR(R-2)
20	Crl.Pet./239/2018 WITH LCR 3 FILES (SCANNED), FIXED	NANIA RATHI @ CHANDRA PRAKASH RATHI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. S ALI MR. J C GOGOI MR. D HANDIQUE MR. K KALITA MR. R KALITA N GOGOI	PP, ASSAM MR. B KUMAR
21	Crl.Pet./568/2018 WITH LCR 6 FILES, FIXED	BHOGIRAM DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR. (D)	MR. R K DUTTA MR. U J SAIKIA MS. N SAIKIA	MS. A DEVI(Legal Aid Counsel)(R2) PP, ASSAM
	WITH			
22	Crl.Pet./82/2015	BHOGIRAM DUTTA and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.R K DUTTA MR.U J SAIKIA	MR.M K NEOG(R-2) PP, ASSAM MR.M K DUTTAR-2
23	Crl.Pet./599/2018 FIXED	PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA	PP, ASSAM
24	Crl.Pet./189/2019 WITH LCR 1 FILE (SCANNED)	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	MR. T DEURI (R2) PP, ASSAM
25	Crl.Pet./313/2019	MUSLIM ALI Versus ABDUR RASHID MANDAL	MR. R ALI MR. H A AHMED MR. S M RAHMAN	MR. A M BORA MR M SHELM MS. C CHOUDHURY
26	Crl.Pet./662/2019	AJAY KUMAR SURANA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MR. A CHETIA	MD. M U AHMED MS U DAS PP, ASSAM MS. B R KALITA
27	Crl.Pet./825/2019	FAIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS. S F MAITAI MR. P S BISWAS MS D CHOWDHURY	SUSHMITA SENGUPTA PP, ASSAM
	WITH			
28	Crl.Pet./834/2019	RAIHAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. P S BISWAS	SUSHMITA SENGUPTA PP, ASSAM
		HEARING		
29	Crl.Rev.P./265/2012 PART-HEARD, WITH LCR 3 FILES, FIXED	GULUK KATHAR Versus STATE OF ASSAM	MR.M BISWAS MR.B HALDAR MR.S SARKAR MR.M BASUMATARY	MR. V A CHOWDHURY, AMICUS CURIAE (R-2) PP, ASSAM
30	Crl.Rev.P./456/2013 PART-HEARD, FIXED, WITH LCR 6 FILES	JUGNU TANTI Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
	WITH			
31	Crl.Rev.P./457/2013	ABU TANTI and 3 ORS. Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM

32	Crl.Rev.P./419/2009 WITH LCR 4 FILES, FIXED	KANAK SEN DEKA and ANR. Versus STATE OF ASSAM	MR.P C GOSWAMI MR.P P DAS	MR. S MUNIR(R-2) MR. S RANA(R-2) MR P KALITA (R-2) PP, ASSAM
	WITH Crl.M.C./687/2009 in Crl.Rev.P./419/2009	SRI KANAK SEN DEKA and ANR Versus DR. KAMALA KALITA	MR.P C GOSWAMI MR.P P DAS	
33	Crl.Rev.P./172/2011 WITH LCR 4 FILES, FIXED	SOFIQR RAHMAN and ANR Versus THE STATE OF ASSAM	MR.M AHMED MS. S NAZNEEN MR. K M HASSAN MR.P SHARMA MR.N GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3784/2024 B/O	AINUL HOQUE Versus THE STATE OF ASSAM	MR M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./3144/2023 FIXED, WITH SCANNED LCR, WITH OFFICE NOTE	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
BAIL HEARING				
3	AB/2661/2024 FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
WITH				
4	AB/2690/2024	NIKHIL SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
5	AB/2989/2024 FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM
6	AB/3334/2024 FIXED	SHWIRAJUL ISLAM @ SIRAJUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7	AB/3376/2024 FIXED	NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM	MR A KAKOTI MS S BORA J PEGU	PP, ASSAM
8	AB/3415/2024 FIXED	ATABUR RAHMAN ALIAS ATAUR RAHMAN Versus THE STATE OF ASSAM	MR P S RAJA MR A B DUTTA	PP, ASSAM
9	AB/17/2025 FIXED	RAHUL RABHA Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



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2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./127/2025	SAIBUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
2	Bail Appln./129/2025	SMTI SONALI DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
3	Bail Appln./130/2025	ANANDA BARMAN @ ANANDA BARMA Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
MOTION				
4	Crl.Pet./49/2025 B/O	RABI JAISWAL Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
5	AB/96/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	
6	AB/111/2025	MD FARIZUDDIN Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM
7	AB/113/2025	MAHBOBUL HOQUE BARLASKAR ALIAS MEHBUBUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED	PP, ASSAM
ADMISSION				
8	Crl.Pet./8/2023 WITH LCR 1 FILE (SCANNED), FIXED	MD MAZHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
9	Crl.Pet./538/2020 WITH	MD. MAZHARUL SULTAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA	PP, ASSAM

10	Crl.Pet./1002/2023 FIXED	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM
11	Crl.Pet./1179/2024 FIXED	JIAUR RAHMAN @ JIYUR RAHMAN Versus THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, CUSTOMS
BAIL HEARING (BA)				
12	Bail Appln./3648/2024 WITH AB/308/2024 (D/O), WITH SCANNED LCR, FIXED	ABDUL BASIT Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
13	WITH AB/3089/2024	TAZIMUL ISLAM @ TAZIM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
14	Bail Appln./3978/2024 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
15	Bail Appln./27/2025 FIXED	SALIM SEIKH @ SELIM SEIKH Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
16	Bail Appln./37/2025 FIXED	AMIJUL ALI Versus THE STATE OF ASSAM	MR. J ALI	PP, ASSAM
17	Bail Appln./58/2025 FIXED	PARESH KALTA @ DHAN Versus THE STATE OF ASSAM	MR. M KALITA MS B.G. BARUAH MS K GURUNG	PP, ASSAM
18	Bail Appln./77/2025 FIXED	SANTANU HAZARIKA AND ANR. Versus THE STATE OF ASSAM	MS. S K NARGIS MS. SUDAKSHINA K. MS S BEGUM MS N SULTANA	PP, ASSAM
BAIL HEARING				
19	AB/156/2024 FIXED	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
20	WITH AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
21	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
22	AB/1225/2024 FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
23	AB/2284/2024 FIXED	NIBIR KUMAR KHOUND Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
24	AB/2519/2024 FIXED	MEDINI PEGU Versus THE STATE OF ASSAM	MR J PAYENG MS. SUSMITA DOLEY	PP, ASSAM
25	AB/2575/2024 FIXED	MITU BARMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
26	AB/2603/2024 FIXED	SHAQUIL MAHMOOD RAJA Versus THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM

27	AB/2909/2024 FIXED	RANJIT GHOSH AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
28	AB/2923/2024 FIXED	SANTOSH KR CHAKRAVARTY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MR. A. GAYAN	PP, ASSAM
29	AB/2994/2024 FIXED	SANIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
30	AB/3050/2024 FIXED	AJGAR ALI AND 12 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
31	AB/3146/2024 FIXED	NANDAN DAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
32	AB/3272/2024 FIXED	SETAB UDDIN Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
33	AB/3276/2024 FIXED, WITH OFFICE NOTE	JABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	MR H A AHMED (INFORMANT) PP, ASSAM
34	AB/3328/2024 FIXED	TAK BDR THAPA @ TAK BAHADUR THAPA @ PARSURAM THAPA Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN	PP, ASSAM
35	AB/3347/2024 FIXED	RAM KUMAR DOOM AND 7 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
36	AB/3349/2024 FIXED	DIKSHITA DEKA AND 5 ORS. Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
37	AB/3357/2024 FIXED	PRANESWAR BARO Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
38	AB/3390/2024 FIXED	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
39	AB/3432/2024 FIXED	SURAJIT DEKA Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
40	AB/3441/2024 FIXED	DIPANKAR BARUAH AND ANR Versus THE STATE OF ASSAM	MR B PATHAK MR. R THADANI MR B HAZARIKA MR. M SHARMAH MR. T NATH	PP, ASSAM
41	AB/26/2025 FIXED	OMEDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
42	AB/27/2025 FIXED	MAJIBUR RAHMAN Versus THE STATE OF ASSAM	T A LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
ORDERS				
43	Crl.A./196/2023 1 Y 8 M 3 D :WITH LCR 5 FILES, WITH OFFICE NOTE, B/O	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

	WITH I.A.(CrI.)/460/2023 in CrI.A./196/2023	AYUB MAMUN @ AYUB MAMON @ MUN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
44	I.A.(CrI.)/412/2023 WITH LCR 4 FILES, WITH OFFICE NOTE, FIXED in CrI.A./170/2023 WITH CrI.A./170/2023	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	PP, ASSAM
45	I.A.(CrI.)/552/2023 WITH LCR 4 FILES, B/O in CrI.A./225/2023 WITH CrI.A./225/2023	MENSING TERANG Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
46	I.A.(CrI.)/908/2023 WITH LCR 3 FILES, FIXED in CrI.A./360/2023 WITH CrI.A./360/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
46	I.A.(CrI.)/908/2023 WITH LCR 3 FILES, FIXED in CrI.A./360/2023 WITH CrI.A./360/2023	HOSEN ALI Versus THE STATE OF ASSAM AND ANR.	MR R ISLAM	MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
47	I.A.(CrI.)/1080/2023 WITH LCR 4 FILES, P.B. 2, WITH OFFICE NOTE, B/O in CrI.A./394/2023 WITH CrI.A./394/2023	HOSEN ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR R ISLAM MR SARFRAZ NAWAZ MS A HUSSAIN MS. N CHAKRABORTY	MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
47	I.A.(CrI.)/1080/2023 WITH LCR 4 FILES, P.B. 2, WITH OFFICE NOTE, B/O in CrI.A./394/2023 WITH CrI.A./394/2023	MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
48	CrI.A./291/2024 WITH LCR 4 FILES, WITH OFFICE NOTE, B/O	MANISH SIKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS M R ROY MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
48	CrI.A./291/2024 WITH LCR 4 FILES, WITH OFFICE NOTE, B/O	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
49	CrI.A./337/2024 WITH OFFICE NOTE, B/O WITH I.A.(CrI.)/982/2024 in CrI.A./337/2024	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
49	CrI.A./337/2024 WITH OFFICE NOTE, B/O	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
50	CrI.A./349/2024 WITH LCR 5 FILES, WITH OFFICE NOTE, B/O	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM

	WITH I.A.(CrI.)/1001/2024 in CrI.A./349/2024	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
51	Crl.Rev.P./475/2024 WITH LCR 1 FILE (SCANNED), FIXED	ANCHER ALI @ ANCHAR ALI Versus MUSSTT. ARIFA BEGUM	MR A A DEWAN MR H A RASHID	MR. Z HAMMAD
52	I.A.(CrI.)/895/2024 WITH LCR 6 FILES, WITH OFFICE NOTE, FIXED in CrI.A./307/2024	SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	MR D K BHATTACHARYYA, AMICUS CURIAE(R-2) MR K.K. DAS, APP PP, ASSAM
	WITH Crl.A./307/2024	SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	MR D K BHATTACHARYYA, AMICUS CURIAE (R-2) MR K.K. , APP PP, ASSAM
53	I.A.(CrI.)/2/2025 FIXED, WITH OFFICE NOTE in CrI.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
	WITH Crl.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
HEARING				
54	CRL.A(J)/2/2022 4 Y 0 M 9 D :WITH LCR 6 FILES, P.B.-1, FIXED	TAYUM TANGOM Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	SC, DRI MR. S C KEYAL PP, ASSAM
55	Crl.A./25/2023 2 Y 0 M 12 D :WITH LCR 4 FILES, FIXED	JAGADISH BARMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN G UDDIN MR. T HUSSAIN MR. T HUSSAIN MS N DEKARAJA MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	MR. K P PATHAK(AMICUS CURIAE) PP, ASSAM
56	I.A.(CrI.)/1238/2024 WITH LCR 1 FILE (SCANNED), FIXED in I.A.(CrI.)/668/2024	ABUL KALAM @ ABDUL KALAM AND ANR Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
	WITH I.A.(CrI.)/668/2024	MUSSTT KHADIJA BEGUM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR. S I KHAN	PP, ASSAM
57	WITH Crl.Pet./235/2021	ABUL KALAM @ ABDUL KALAM Versus MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
58	WITH Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
	WITH I.A.(CrI.)/555/2024 in CrI.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,22nd January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 20****[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6224/2018 PART-HEARD, FIXED	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
2	WITH WP(C)/1330/2024	NAZMUL KHAN AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM MR. N J GOGOI(SC, ASAMB) SC, GMC SC, AGRI. DEPARTMENT
3	WP(C)/3144/2016 FIXED	PANKAJ DAS Versus THE UNION OF INDIA and 6 ORS	MR.P HAZARIKA MR.C CHAKRABORTY (MRS. D. GHOSH), AMICUS CURIAE MS.S KAKATI MR.N BORGHAIN MR.R DOLEY	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MR.H GUPTA(R-1) MS. U. DAS, ADDL. SR. GA, ASSAM ASSTT.S.G.I. SC, HEALTH
4	WP(C)/3784/2017 FIXED	SAHJAHAN ALI and 36 ORS. Versus THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY
5	WP(C)/8760/2018 CAVT. NO.1282/2018	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN MR. N DAS	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, REVENUE
6	WITH Crl.Pet./1034/2015	PRABIR BISWAS and 3 ORS Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.M MAHANTA	PP, ASSAM

7	WITH WP(C)/804/2016	ANANDA BISWAS NAMASUDRA and 24 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MS. B BAISHYA MR A K RAI MR. R P N SINGH	MR. G N SAHEWALLA(R- 4-7) GA, ASSAM MR. S BANIK(R- 4-7) MS. B SARMA(R- 4-7)
8	WITH WP(C)/7827/2018	JOGESWAR HALOI AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BHARALI MR S ALI MR. R BARUAH MR. A AHMED MR P SAH MR. A IQBAL	GA, ASSAM MR. S BANIK (R-6) MR. N BORUAH MR. N BORUAH MR. R PHUKAN MR. M KATAKI (R5) SC, REVENUE
	WITH I.A.(Civil)/1876/2020 in WP(C)/7827/2018	PRABIR BISWAS Versus THE STATE OF ASSAM AND 21 ORS.	MR. N BORUAH MR. R PHUKAN	SC, REVENUE SC, REVENUE
9	WITH WP(C)/430/2019	UTPAL KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
10	WITH WP(C)/433/2019	NAYAN CH. SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
11	WITH WP(C)/2281/2019	PRAKASH CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	S ALI MR. N BHARALI MR. A.I. AHMED	GA, ASSAM SC, REVENUE
12	WITH WP(C)/3461/2019	NATIONAL BOARDS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KATAKI	GA, ASSAM SC, REVENUE
13	WP(C)/3005/2019 WITH OFFICE NOTE	RELIANCE JIO INFRATEL PVT. LTD. Versus THE STATE OF ASSAM AND 17 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	MR. P PATHAK (R15,R16) MR. M BHAGABATI (R7-R13) MS G BORA (R7-R13) MS. B TALUKDAR (R7-R13) GA, ASSAM MR. P TALUKDAR (R15,R16) MR S CHAKRABORTY (R-7,8,9,10,12) SC, APDCL MS. M HAZARIKA (R7-R13) MS NILAM DEVI (R15,R16) SC, GMC SC, G M D A
14	WP(C)/2626/2020 FIXED	M/S AMBROSIA INDUSTRIES Versus UNION OF INDIA AND 2 ORS	DR B P TODI MR. A NATH DR ANKIT TODI MS P AGARWAL	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
15	WP(C)/173/2022	MD. AHMED ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
16	WP(C)/1164/2022 WP(C) 1090/2001 (D/O)	ABDUL SALAM AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM MS. M KOTOKI, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. SC, REVENUE
17	WP(C)/1304/2022	MD. SAHA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR P UPADHYAY MR A UPADHYAY	MR. C S HAZARIKA, GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. S RABHA, SC, BTC

18	WP(C)/1342/2022	SASHI DEVI JALAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. D GOSWAMI, ADDL. ADVOCATE GENERAL, ASSAM SC, REVENUE
19	WP(C)/1347/2022 FIXED	NILABZA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA	GA, ASSAM MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT, ASSAM (R- 1 & 2)
20	WP(C)/1771/2022	SATRUGHAN SHAH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM
21	WP(C)/1960/2022 FIXED	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	MR G N SAHEWALLA(R- 6,7,8,9) MR S DEKA (R-6-9) MS. J BORO (R-6-9) MS J DAS (R-6-9) MR M SAHEWALLA(R- 6,7,8,9) MS. S. TODI(R-6,7,8,9) MS G DUGAR(R-6,7,8,9) MS T J SAHEWALLA(R- 6,7,8,9) SC, FINANCE SC, ATPPF
22	WP(C)/2634/2022	PIJUSH KANTI DAS AND 30 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. A DHAR (r-5) MISS S ROY (r-5) MD F FARIDI (r-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
23	WP(C)/2644/2022	RABINDRA DEKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM SC, REVENUE
24	WP(C)/3795/2022 FIXED	MANAS BORBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
25	WP(C)/4769/2022	DIPIKA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM SC, REVENUE SC, FINANCE
26	WP(C)/5886/2022	SABBIR AHMED Versus THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	GA, ASSAM
27	WP(C)/5907/2022	UTTAR BAGARIBARI GPSS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. S K TALUKDAR
28	WP(C)/6913/2022	NUR NABI SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, REVENUE SC, FINANCE
29	WP(C)/7721/2022	DEEPAK DEBNATH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. T A CHOUDHURY	GA, ASSAM SC, REVENUE
30	WP(C)/8307/2022	SHEIKH MAHI UDDIN AND 5 ORS Versus THE UNION OF INDIA AND 14 ORS	MS. A HUSSAIN MR R ISLAM	GA, ASSAM MR S BORTHAKUR(R- 6,8,9,10) MRS. R DEVI MR. P. SINGHA MR SAURADEEP DEY MR P H KONWAR (R- 6,8,9,10) DY.S.G.I.

31	WP(C)/51/2023	MANOJ SARMA Versus UNION OF INDIA AND 2 ORS	MR. D K BAGCHI MS P TAMULI	SC, GST
32	WP(C)/798/2023	PRABHAWATI DAS (TELTUPI) Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MD. S M RAHMAN MR. A BORUA	GA, ASSAM SC, REVENUE
33	WP(C)/1254/2023	M/S AJOY DUTTA WHOLESALE WARE HOUSE Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	SC, EXCISE DEPTT.
34	WP(C)/1334/2023	DEBASISH LAHIRI AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. S DUTTA MS P DAS MS. I DAS	GA, ASSAM MR S BORTHAKUR (r-6,7,8) MR. S M BARUAH (r-6,7,8) SC, GMC
35	WP(C)/2580/2023	DHARMESWAR KACHARI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MR. N BHARALI MRS P HAZARIKA MS G Gayan	MR. A K DUTTA (r-6) DY.S.G.I. SC, PWD
36	WP(C)/3615/2023	RAJESH KUMAR AGARWAL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B.J. BRAHMA	GA, ASSAM SC, REVENUE
37	WP(C)/4103/2023 WITH WP(C) 1354/2023 (D/O)	GAURAB DEY Versus THE UNION OF INDIA AND 5 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR. R K D CHOUDHURY (r-1 to 5) DY.S.G.I.
38	WP(C)/4115/2023	SUNIL KR. BRAHMA Versus THE BODOLAND TERRITORAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM SC, BTC
39	WP(C)/4132/2023	M/S JAGSON CONSTRUCTION LIMITED Versus THE UNION OF INDIA AND ANR	MR A B DEY MR. S SUTRADHAR	SC, GST DY.S.G.I.
40	WP(C)/4188/2023	KHITISH MANDAL Versus THE STATE OF ASSAM AND 2 ORS.	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM
41	WP(C)/4768/2023	RABIA BEWA Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM MRS. R S CHOWDHURY (R-6 TO R-8) MS. B SARMA(R-1) MR P NAYAK (R-3 & R-5) MS. M BARMAN (R-2) MS N BORDOLOI (R-4) DY.S.G.I. SC, REVENUE SC, FINANCE
42	WP(C)/4975/2023	BISWA RANJAN BANDYOPADHYAY @ BANERJEE AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR P K KALITA MR K TALUKDAR	GA, ASSAM SC, REVENUE
43	WP(C)/4978/2023	DIPAK SARMAH @ DEEPAK SARMA AND 11 Versus THE STATE OF ASSAM AND 7 ORS	MR S C DAS P BURAGOHAIN	GA, ASSAM SC, NHIDC SC, PWD
44	WP(C)/5514/2023	ASATON BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM MS G HAZARIKA (R-3) MR A CHALIHA (R-4) MS. R DEVI (R-1) MS M BARMAN (R-2, R-5, R-6 & R-7) DY.S.G.I. SC, FINANCE SC, REVENUE
45	WP(C)/5549/2023	KHALILUR ROHMAN AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC. REVENUE

46	WP(C)/5866/2023	BABUL AHMED SODIOL Versus UNION OF INDIA AND ANR	MR. R PHUKAN	GA, ASSAM C.G.C. MS. K PHUKAN (R 1) MR. S BARUAH (R 2) DY.S.G.I.
47	WP(C)/5995/2023	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
48	WP(C)/6406/2023	MAIKAN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE SC, FINANCE
49	WP(C)/6654/2023	MADHAB KUMAR DAS AND ANR Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. R SARMA MS. S D SAIKIA	SC, PNB
50	WP(C)/6668/2023	MS VINAYAK CEMENT Versus ADDITIONAL COMMISSIONER OF STATE TAXES APPEALS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS	SC, TAXES
51	WP(C)/6683/2023	PARICHITA PAUL CHAUDHURI Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MS. J PURKAYASTHA MS M BORAH	GA, ASSAM SC, REVENUE
52	WP(C)/6732/2023	MONI BORO Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
53	WP(C)/7009/2023	AGATHA PATWAT AND 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. J GHOSH	GA, ASSAM SC, NHIDC SC, POWER GRID SC, FOREST SC, REVENUE
54	WP(C)/7463/2023	JAGATDHAR CHAKRAVARTY@ JAGATDHAR SARMA Versus THE UNION OF INDIA AND 4 ORS	MR. R N D SARMA MR. A DHAR	GA, ASSAM MR. K BHATTACHARJEE (r-5) MS T BARUAH (r-5) DY.S.G.I. SC, REVENUE

ORDERS

55	WP(C)/1391/2014 FIXED	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA GA, ASSAM MR. P J PHUKAN MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
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56 [WP\(C\)/8763/2018](#)
WITH OFFICE NOTE

AUNIATI SATRA
Versus
THE STATE OF ASSAM AND 268 ORS.

MR. D CHAKRABARTY
MR. A BHATTACHARYYA

GA, ASSAM
MR. K K DEY (R4,R10,R12,R13,R14,
R15,R16,R17,R19,R20,R21,R22,R29,
R31,R34,R35,R36,R38,R39,R41,R42,
R43,R44,R46,R48,R51,R52,R53,R57,
R60,R62,R64,R65,R69,R73,R77,R88,
R90,R91,R93,R96,R101,R105,R106,
R107,R108,R110,R111,R115,R131,
R133,R135,R136,R137,R138,R139,
R140,R149,R159,R172,R188,R190,
R191,R192,R193,R195,R203,R208,
R215,R218,R220,R221,R225,R228,
R229,R230,R234,R236,R237,R238,
R241,R242,R247,R250,R252,R253,
R255,R256,R261,R267,R269)
DR. N DEKA (R-49)
MR. SHEELADITYA (R-134)
MR. R ALI (R-48)
MR. A BORUA (R-45,47,63,68,70,74,
79,82-87,94,109,112-114,116,117,
118,119,120,121,122,124,125-130,
141,144,146,148,151,153-155,162,
164,165-167,171,173,174,175-178,
186,187,194,196-202,205-207,209,
210,214,217,219,222,223,224,231,
233,235,243,249,262,263,265,266,
227,232,248,246)
MR. V K BAROOAH
(R4,R10,R12,R13,
R14,R15,R16,R17,R19,R20,R21,R22,
R29,R31,R34,R35,R36,R38,R39,R41,
R42,R43,R44,R46,R48,R51,R52,R53,
R57,R60,R62,R64,R65,R69,R73,R77,
R88,R90,R91,R93,R96,R101,R105,
R106,R107,R108,R110,R111,R115,
R131,R133,R135,R136,R137,R138,
R139,R140,R149,R159,R172,R188,
R190,R191,R192,R193,R195,R203,
R208,R215,R218,R220,R221,R225,
R228,R229,R230,R234,R236,R237,
R238,R241,R242,R247,R250,R252,
R253,R255,R256,R261,R267,R269)
MS. G P SHAHI (R-48)
MS R BORUAH (R-49)
M KALITA (R-48)
MR M BORO (R-48)
MS. N AHMED (R-49)
SC, REVENUE

57 [WP\(C\)/1854/2019](#)

RABI SHANKAR BORO
Versus
THE ORIENTAL INSURANCE CO. LTD.
AND 3 ORS.

MR. D K DAS
MS D HAZARIKA

MR SISHIR DUTTA
MR D CHAKRABORTY (R3)
MR. S DUTTA

58 [WP\(C\)/2853/2023](#)

THE NIKHIL BISHNUPRIYA MANIPURI
MAHASABHA AND ANR.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR B SINHA
MR. S UPADHAY

MR. M K CHOUDHURY (r-4)
GA, ASSAM
MR P BHARDWAJ (r-4)
MR. M SARMA (r-4)

HEARING

59 [WP\(C\)/1360/2021](#)
B/O

MAICHANA LASKAR
Versus
THE ASSAM BOARD OF REVENUE AND 10
ORS

MR H DAS
R BORUAH

GA, ASSAM
MR. S I RASUL
(5,6,7,8,9,10,11)
MR. N ALAM (R-6 TO 11)
MR. B BARMAN
(5,6,7,8,9,10,11)
MR K JAIN (R-6 TO 11)
MRS. S SULTANA
(5,6,7,8,9,10,11)
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,22nd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/4449/2023 BY SLIP	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.
2	WP(C)/2373/2024 BY SLIP	JAINAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
3	WP(C)/3272/2024 BY SLIP	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU.
TO BE SPOKEN TO				
4	WP(C)/6204/2017 PART-HEARD, FIXED, BY SLIP	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
ADMISSION				
5	WP(C)/748/2014	SMT. RANU DEKA and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY	GA, ASSAM MR.D K SAIKIA C.G.C. MRS. A GAYAN MR.M PHUKAN ASSTT.S.G.I.
6	WP(C)/7676/2015	MONIR UDDIN BARBHUIYA and 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
7	WP(C)/5029/2017	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE

	WITH I.A.(Civil)/3048/2017 in WP(C)/5029/2017	SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS.	MR.B D GOSWAMI MR.N SARKAR	GA, ASSAM
8	WP(C)/2255/2018	SAMEL PROJA Versus THE STATE OF ASSAM AND 2 ORS.	MS. D GHOSH MS. N DEKA	GA, ASSAM
9	WP(C)/7631/2018	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
10	WP(C)/7686/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION MS B GOGOI
11	WITH WP(C)/6728/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, TAXES
12	WITH WP(C)/7582/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION
13	WP(C)/8371/2018	M/S. BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DAS MS KEWI	GA, ASSAM
14	WP(C)/8720/2018	SMT. BANTI GOGOI PEGU Versus THE STATE OF ASSAM AND 7 ORS.	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA	GA, ASSAM SC, EXCISE DEPTT.
15	WP(C)/8722/2018	M/S DINESH SALES CORPN. Versus UNION OF INDIA AND 3 ORS.	MR. K P MAHESWARI MR. A GOYAL MS. M SHARMA MS. L DAS	MS. N SHYAMAL MR. S K GOSWAMI MR. B SHARMA MR. M P SARMA SC, NF RLY
16	WP(C)/8741/2018	RITARANI DAS Versus THE UNITED BANK OF INDIA AND 2 ORS.	MR. S A AHMED MISS M GOGOI	MR. S CHAMARIA (R1, R2, R3) MR. M PHUKAN (R1, R2, R3) MR. M ALI (R1, R2, R3) MR A N SARMAH (R1, R2, R3)
17	WP(C)/8855/2018	MEGHA GRANULES PVT. LTD. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (AIIDC)	MR. T J MAHANTA MR. B SHARMA MR. U SAIKIA MR. H DAS MR G J TALUKDAR MR. D K NATH	MR. K N CHOUDHURY MS. N MODI (R7) MR SISHIR DUTTA (R7) MR. A GANGULY (R5) MR. M MAHANTA (R1-R3) MR. A K SAHEWALLA (R5) MISS. R R KAKATI (R1-R3) MS A BEGUM MR. C SHARMA (R7) MR. W SHARMA MR P GOGOI (R5) SC, PNB MR. SIDHANT DUTTA (R7)
18	WP(C)/8856/2018	BINAPANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MR. A DAS	MR. A I AHMED (R-5 to R-8) MR. P S DEKA (SC, REVENUE) MR. N BORAH (R-4) MR. R BARUAH (R-5 to R-8) MR. A IKBAL (R-5 to R-8) MR. H MAZUMDER (R-4)
19	WP(C)/8867/2018	M/S. M.D.K. BRICK FIELD Versus THE STATE OF ASSAM AND 2 ORS.	MR. I A TALUKDAR MS. M MALLIK	SC, REVENUE

20	WP(C)/8890/2018	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
21	WP(C)/1378/2019	JALIL SEIKH AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HOSSAIN MD. S Z B AKLAS	GA, ASSAM SC, AEGCL
22	WP(C)/2739/2019 WITH WP(C)/4649/2013(D/O)	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
WITH				
23	WP(C)/2413/2019	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR A KALITA MR. B GOGOI MR G DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
WITH				
24	WP(C)/2416/2019	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
WITH				
25	WP(C)/2419/2019	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR. P DAS MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
WITH				
26	WP(C)/2420/2019	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
WITH				
27	WP(C)/2423/2019	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
WITH				
28	WP(C)/2424/2019	PARASNATH COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS	DR. A SARAF MR. P DAS MR. P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
WITH				
29	WP(C)/2426/2019	GANESH MET COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI

30	WITH WP(C)/2429/2019	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
31	WITH WP(C)/2437/2019	JAGATI COKES PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
32	WITH WP(C)/2438/2019	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION SC, INDUSTRIES AND COMMERCE SC, NEDFI
33	WITH WP(C)/2696/2019	SKJ COKE INDUSTRIES LTD. Versus THE STATE OF ASSAM AND 7 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION MR A KALITA MR. B GOGOI MR G DAS SC, INDUSTRIES AND COMMERCE SC, NEDFI
34	WP(C)/3060/2019	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MS. T KALITA MR S SARMA	GA, ASSAM
35	WP(C)/4750/2019	PROBIN DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR G P BHOWMIK MR D KALITA MS M KALITA	GA, ASSAM SC, REVENUE
36	WP(C)/2703/2020	M/S DUDHNATH CRUSHER UNIT Versus STATE OF ASSAM AND 2 ORS.	DR B P TODI MS P AGARWAL	SC, FINANCE AND TAXATION
37	WP(C)/2767/2020	KONOKLOTA @ KANAKLATA WEAVERS AND ARTISANS CO-OPERATIVE SOCIETIES @ SOCIETY LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC H AND T DEPTT GA, ASSAM
38	WP(C)/3295/2020	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM MR. K GOGOI (R- 4,5,6,7,8,9,10) MS. P BORAH(R- 4,5,6,7,8,9,10) SC, REVENUE AND DISASTER MANAGEMENT DEPT
39	WP(C)/3978/2020	HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	GA, ASSAM (R 1, 4 TO 7) SC, REVENUE (R 2 & 3)
40	WITH WP(C)/4007/2020	JAHAN UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	GA, ASSAM SC, REVENUE
41	WITH WP(C)/4030/2020	KHAYBAR ALI SK. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	GA, ASSAM SC, REVENUE

42	WP(C)/5314/2020	BAKSA SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE
43	WP(C)/63/2021	MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH
44	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
45	WP(C)/1735/2021	GOPAL BRAHMA @ GOPAL BORO Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR H GUPTA MR H GUPTA MR. C K S BARUAH MR A BHATTACHARYA (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT) SC, BTC ASSTT.S.G.I. SR. GA, ASSAM
46	WP(C)/2599/2021 WITH LCR (SCANNED COPY)	MANTU RAM DAS Versus THE STATE OF ASSAM AND 17 ORS	MR Z KAMAR (AMICUS CURIAE) MR H GUPTA MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. T J MAHANTA (SC, GHC) GA, ASSAM MR. S NATH MR S MUKTAR (R5-R13) MR H DAS (r-5 to 13) MR. M MORE (R2) MS. M BEGUM MR. A BORPUZARI (R2) MR S N NATH
47	WITH WP(C)/324/2024	PANKAJ DAS Versus THE STATE OF ASSAM AND 24 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM
48	WP(C)/3758/2021	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. A BISWAS MR R KALITA MS S AHOM	SC, PWD
49	WP(C)/1210/2022	PRAFULLA BARGOYARI Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	GA, ASSAM MS. M BARMAN, GA, ASSAM (R-2,4,5) MS N BORDOLOI, SC, REVENUE & DISASTER MANAGEMENT DEPTT.(R-3) MR. S R RABHA, SC, BTC (R-6) MR. B GOGOI, SC, FINANCE DEPTT. (R-1)
50	WP(C)/1220/2022	KALPANA DEB NATH Versus THE STATE OF ASSAM AND 3 ORS	MD A ISLAM	GA, ASSAM SC, FINANCE SC, REVENUE
51	WP(C)/1259/2022	UNION OF INDIA AND ANR. Versus SANJIB PURI AND 2 ORS.	MR H GUPTA	MR A DASGUPTA (R1) MS B DAS (R1) MR G PHUKAN
52	WP(C)/1326/2022	JATIN DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM
53	WP(C)/1351/2022	BIKRAM SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI	GA, ASSAM SC, J M B SC, REVENUE

54	WP(C)/2354/2022	SAMIR AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM MR. S K GHOSH (R-6) MR. S P CHOUDHURY MS F AHMED (R-6) MR K BISWAKARMA
55	WP(C)/3933/2022	BOARD OF DIRECTORS OF PATAMARI SS LTD AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
56	WP(C)/4914/2022	RATUL DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MS. P BHUYAN	SC, CO OP GA, ASSAM
57	WP(C)/5468/2022	PREMSHILA CHOUDHURY @ PREMSHILA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MS A DAS MR. F A HASSAN MS A BORAH MR. A K DAS	GA, ASSAM
58	WP(C)/5519/2022	ABUL HUSSAIN LASKAR AND 52 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
WITH				
59	WP(C)/5522/2022	ALTAF HUSSAIN TARAFDAR AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, P AND R.D. GA, ASSAM
60	WP(C)/8041/2022	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
61	WP(C)/8152/2022	PRADIP DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA	GA, ASSAM MR. K M HALOI (LEGAL AID COUNSEL FOR R-7) SC, REVENUE
62	WP(C)/239/2023 FIXED	ABDUL KASHEM AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
63	WP(C)/1412/2023 FIXED	ABDUL GAFUR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR P UPADHYAY MR A UPADHYAY	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR A KALITA (P-6) MR. S SARMA (R5) MR. C CHAKRAVARTY (R5) MR D DAS (R5) SC, REVENUE
64	WP(C)/5446/2024	DR. MADHURJYA BHATTACHARYYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
ORDERS				
65	WP(C)/3405/2018	SAJID KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	GA, ASSAM MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
66	WP(C)/7308/2018	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	GA, ASSAM
67	WP(C)/982/2019	SANTOSH KUMAR PODDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	MR SISHIR DUTTA (R6) MR. R DE (R5) MR. C SHARMA (R6) MR. S DUTTA (R6) SC, TRANSPORT PP, ASSAM

68	WP(C)/2142/2019 CAVT. NO.0279/2019	ASOMI INDUSTRIES PVT. LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR. S P ROY MR. S BANIK MR A K RAI MS K GOGOI MS. N RAI A N HUSSAIN	MR. T DEURI J RABHA SC, ATPPF FOR CAVEATOR
WITH				
69	WP(C)/3179/2021	ASOMI INDUSTRIES PRIVATE LTD. AND 3 ORS. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MR. S BANIK MS S DAS A N HUSSAIN	MR S DUTTA (R-5) SC, ATEPFO MR. S DUTTA (R-5) SC, PNB
70	WP(C)/6153/2019	HAREN BORA AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. M DUTTA MR. A BHATTACHARYYA MR N BARMAN	GA, ASSAM
71	WP(C)/3777/2021	INDRAJIT PRASAD Versus THE UNION OF INDIA AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. M NATH MR. S S ROY MR. S S ROY MR. A BHATTACHARJEE (R-7) MR. S BORTHAKUR (r-2,3,4,5,6,) MR. D J KAPIL (R-7) ASSTT.S.G.I.
72	I.A.(Civil)/2852/2024 in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR S K KEJRIWAL	SC, REVENUE
WITH				
	WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
WITH				
	I.A.(Civil)/721/2024 in WP(C)/114/2013	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL	SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 22/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR. A GANGULY	22-01-2025	To	22-01-2025
16)	MR R GOENKA	22-01-2025	To	24-01-2025
17)	MR A GOENKA	22-01-2025	To	24-01-2025
18)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025